

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/5050/2025	DULESWAR SAHU VS STATE OF ODISHA	MAHADEV SAHU VS	AGALPUR /93 /2024 () //	AOR20220002238C202500003
2	D-BLAPL/5055/2025	SK. ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 () //	
3	D-BLAPL/5057/2025	SK. AFTAB VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /208 /2024 () //	
4	D-BLAPL/5061/2025	BANTU @ AKSHYA KUMAR SARAN VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	KOSAGUMUDA /2 /2025 () //	AOD20240000656C202500008
5	D-BLAPL/5062/2025	MANOJ RAY @ MONU RAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BARIPADA TOWN /105 /2025 () //	
6	D-BLAPL/5063/2025	AMITA SWAIN @ AMI SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /209 /2021 () //	
7	D-BLAPL/5068/2025	NIRUPAMA MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TALABANIA /193 /2024 () //	
8	D-BLAPL/5076/2025	S. TAJUDDIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /111 /2024 () //	
9	D-BLAPL/5077/2025	L. SIBA REDDY @ L.SIVA REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /544 /2024 () //	AOR20220001558C202500035
10	D-BLAPL/5078/2025	SANTOSH KUMAR POLAI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //	
11	D-BLAPL/5079/2025	LADEN @ MANOJ MOHARANA VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR TOWN /561 /2024 () //	

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12	D-BLAPL/5081/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	AIR FIELD P.S. /209 /2021 () //	
13	D-BLAPL/5083/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	MADHUPATNA /271 /2024 () //	
14	D-BLAPL/5085/2025	GOURI JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TIGIRIA /300 /2024 () //	
15	D-BLAPL/5088/2025	MD. TAJUDDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /561 /2024 () //	AOD20240000364C202500016
16	D-BLAPL/5089/2025	NARAYAN @ SATYA NARAYAN SISA VS STATE OF ODISHA	SURAJ MOHANTY VS	NANDAPUR /11 /2025 () //	
17	D-BLAPL/5095/2025	DEBASISH BISWAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /590 /2024 () //	AOD20240000364C202500018
18	D-BLAPL/5097/2025	ABINASH MOHARANA VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	MADHUPATNA /267 /2024 () //	
19	D-BLAPL/5101/2025	PRASANTA KUMAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	TIGIRIA /50 /2023 () //	
20	D-BLAPL/5103/2025	BANGALI BARIK @ BALIYARSINGH VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	PURUNAKATAK /77 /2022 () //	
21	D-BLAPL/5108/2025	SANJAYA KUSHAWAHA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// () //	AOR20220001945C202500010
22	D-BLAPL/5110/2025	RAJESH KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPANDA /168 /2024 () //	
23	D-BLAPL/5113/2025	PDIA @ PRADIP MAJHI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /37 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5115/2025	SURENDRA PRADHAN	MAHES DAS	K.NUAGOAN /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5116/2025	AKSHAYA G. CHAVAN	MAHES DAS	SORO /1082 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5117/2025	BISWAJIT DAS	TARA PRASAD MOHAPATRA	UDALA /388 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5118/2025	AKSHAYA G. CHAVAN	MAHES DAS	SORO /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5121/2025	AKSHAYA G. CHAVAN	MAHES DAS	SORO /1072 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5123/2025	SIBRAM DURGA	SUBODH KUMAR MOHANTY	LANJIGARH /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5125/2025	AKSHAYA G. CHAVAN	MAHES DAS	SORO /1083 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5131/2025	GANESH MAHAKUD	SATYA NARAYAN MISHRA 4	MARINE KASIA /153 /2024	AOR20220001615C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5132/2025	LAXMIKANTA MEHER	SATYA NARAYAN MISHRA 4	PHULBANI TOWN /17 /2025	AOR20220001615C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5135/2025	MAHENDRA ROUT	SUSANTA SEKHAR PARIDA	KEONJHAR TOWN /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5137/2025	PRAKASH BEHERA	SATYA NARAYAN MISHRA 4	SORO /1072 /2024	AOR20220001615C202500023
		VS	VS	()	

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35	D-BLAPL/5138/2025	STATE OF ODISHA MAHENDRA ROUT VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR TOWN /30 /2025 ()	
36	D-BLAPL/5144/2025	STATE OF ODISHA RAJENDRA PRASAD BARI VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /420 /2024 ()	
37	D-BLAPL/5145/2025	STATE OF ODISHA SUKANTA KUMAR KUSHAL VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /420 /2024 ()	
38	D-BLAPL/5150/2025	STATE OF ODISHA BONY NAYAK VS	SANJAY KUMAR PRADHAN VS	// NABARANGAPUR TOWN /405 /2024 ()	
39	D-BLAPL/5151/2025	STATE OF ODISHA KALIA NAIK VS	ASUTOSH TRIPATHY VS	// KUNDHEIGOLA /249 /2024 ()	AOR20220001648C202500022
40	D-BLAPL/5152/2025	STATE OF ODISHA PRAMOD TARINI VS	LAMBODOR ACHARI VS	// BHANJANAGAR /239 /2009 ()	
41	D-BLAPL/5153/2025	STATE OF ODISHA RAJESH PANDA VS	BISHNU PRASAD PRADHAN VS	// BASELI SAHI PS /216 /2024 ()	
42	D-BLAPL/5154/2025	STATE OF ODISHA GOPAL KUMAR SHAW @ GOPLA SHAW VS	ANSHUMAN PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /1 /2025 ()	
43	D-BLAPL/5157/2025	STATE OF ODISHA HARIHARA PANDA @ HARI VS	SAUMYA RANJAN PRADHAN VS	// PURI TOWN /90 /2022 ()	AOD20240000490C202500003
44	D-BLAPL/5160/2025	STATE OF ODISHA MUNA NAYAK VS	LALATENDU SAMANTARAY VS	// ASKA /754 /2023 ()	
45	D-BLAPL/5163/2025	STATE OF ODISHA CHANDAN @ SANGRAM PRADHAN VS	DIPTIREKHA NANDA VS	// CHANDAKA P.S. /406 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/5164/2025	INDI MUNDA @ ENDI MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /299 /2024 () //	
47	D-BLAPL/5165/2025	BIKASH DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOIPARIGUDA /35 /2024 () //	
48	D-BLAPL/5166/2025	AJAY SAMAL @ TOFAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /902 /2022 () //	
49	D-BLAPL/5169/2025	BABLU MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /307 /2024 () //	
50	D-BLAPL/5173/2025	SANDEEP MOHANTY @ PAPUNI VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /46 /2023 () //	AOR20220001247C202500023
51	D-BLAPL/5175/2025	SIDHARTH NAYAK @ SIDHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /21 /2022 () //	AOR20220001247C202500022
52	D-BLAPL/5180/2025	BASHISTA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
53	D-BLAPL/5181/2025	ANTARYAMI SETHI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// () //	AOD20240000001C202500047
54	D-BLAPL/5184/2025	BHAGIRATHI PALEI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	RAMACHANDRAPUR /72 /2023 () //	
55	D-BLAPL/5187/2025	B BULU PATRA VS STATE OF ODISHA	ADITYA PRASAD RATH VS	CHAMAKHANDI /441 /2023 () //	
56	D-BLAPL/5189/2025	RAMA KRUSHNA SWAIN @ MAKHAN SWAIN @ CHIKIDITYA PRASAD RATH VS STATE OF ODISHA	ADITYA PRASAD RATH VS	CHAMAKHANDI /441 /2023 () //	
57	D-BLAPL/5192/2025	PRADIP @ PRADEEP KUMAR NAIK @ PABITRA NAIKSIDHARTHA MISHRA		KARLAPAT /31 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5195/2025	ROHIT MAJHI	SUBODH KUMAR MOHANTY	LANJIGARH /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5200/2025	BADAL SAMAL	KABIRAJ PRADHAN	KISSANNAGAR PS /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5208/2025	KENDU HARIJAN @ MOHIT HARIJAN	ANIRUDHA DAS	KOSAGUMUDA /40 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5209/2025	SOUMYARANJAN MAJHI @ SOUMYA RANJAN MAJHI	DURGADATTA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5212/2025	PRAKASH KUMAR MOHANTY @ BULU	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5214/2025	BANDHANA KAMAR	KULDEEP MOHANTY	BISRA /148 /2024	AOD20240000012C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/5215/2025	LAXMAN DAS	MANAS KUMAR CHAND	REMUNA /2 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/5223/2025	RAJESH KULDIP	SUBODH KUMAR MOHANTY	SEMILLIGUDA /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/5224/2025	RASHMI RANJAN BARIK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/5225/2025	GHASI KHORA	SUBODH KUMAR MOHANTY	BOIPARIGUDA /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/5230/2025	BANTI @ BISWAJIT NAYAK	NABA KISHORE GURU	DHENKANAL TOWN /52 /2025	AOR20220000367C202500010
		VS	VS	()	

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69	D-BLAPL/5235/2025	STATE OF ODISHA RABINDRA SETHI VS	ASHOK DAS VS	// BHANJANAGAR /21 /2021 ()	
70	D-BLAPL/5236/2025	STATE OF ODISHA PHILIP DIGAL VS	DUSHMANTA SAHOO VS	// GANGAPUR (ASKA) /319 /2024 ()	
71	D-BLAPL/5239/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /729 /2024 ()	
72	D-BLAPL/5241/2025	STATE OF ODISHA DEBI PRASAD MOHANTY VS	PRASANTA KUMAR SAHOO VS	// DHENKANAL SADAR /290 /2023 ()	
73	D-BLAPL/5242/2025	STATE OF ODISHA NAKULA JANI VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /102 /2025 ()	
74	D-BLAPL/5245/2025	STATE OF ODISHA PRANAB NAYAK @ PRITESH VS	SONALI ROUT VS	// Maitri Vihar PS /564 /2024 ()	
75	D-BLAPL/5246/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /1048 /2024 ()	
76	D-BLAPL/5248/2025	STATE OF ODISHA PRANAB NAYAK @ PRITESH VS	SONALI ROUT VS	// CAPITAL P.S. /6 /2023 ()	
77	D-BLAPL/5249/2025	STATE OF ODISHA KAILASH CHANDRA BHOI VS	GOPAL PRASAD JENA VS	// BARKOTE /466 /2024 ()	
78	D-BLAPL/5250/2025	STATE OF ODISHA RAMAHARI BEHERA VS	ASHOK DAS VS	// K.NUAGAON /209 /2024 ()	
79	D-BLAPL/5257/2025	STATE OF ODISHA JADUMANI PATRA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// LAHUNIPADA /138 /2018 () //	

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80	D-BLAPL/5258/2025	MALATI BINDHANI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	KHURDA SADAR /109 /2021 () //	
81	D-BLAPL/5259/2025	AKASH NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BELAGARH /13 /2025 () //	
82	D-BLAPL/5261/2025	IBRAR ANSARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ROURKELA GRPS. /158 /2024 () //	
83	D-BLAPL/5262/2025	AMAR SWAIN @ BABU VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JENAPUR /207 /2022 () //	
84	D-BLAPL/5263/2025	ASHOK SAHU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	//0 () //	
85	D-BLAPL/5265/2025	AYAN @ SAHIL HUSSAIN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /9 /2025 () //	
86	D-BLAPL/5266/2025	KALIA @ KALANDI SUBUDHI @ LAXMIDHAR SUBUDHI VS STATE OF ODISHA	DR ANAY KUMAR MAHARAJ VS	PURUNAKATAK /77 /2022 () //	
87	D-CMAPL/6885/2025	PRAVATI MALLIK VS SRIKANTA KUMAR PARIJA, TAHASILDAR,MARSHAGHAI	ADV. VS	// () //	
88	D-CMP/6735/2025	JAMI VENKATA SURYAPRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// () //	
89	D-CMP/6755/2025	BISAKHA BISHI VS LALIT BISHI	NIRANJAN SINGH (1) VS	// () //	AOR20220001234C202500001
90	D-CMP/6770/2025	ARNAPURNA DAS VS ARUN KUMAR DAS	RAMESH CHANDRA SAHOO VS	// () //	
91	D-CMP/6776/2025	JAYADEV MISHRA	ARABINDA TRIPATHY	//	

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		VS	VS	()	
92	D-CMP/6801/2025	RANJAN RASHMI MISHRA SASHIBHUSHAN DWIBEDI	CHINMAYA KUMAR SAHU	//	AOR20220001061C202500002
		VS	VS	()	
93	D-CMP/6802/2025	BIDHUBHUSHAN DWIBEDI PHULA BEWA	MANAS RANJAN BAUG	//	AOR20220002374C202500029
		VS	VS	()	
94	D-CMP/6827/2025	RANJULATA ROUT ANITA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
95	D-CMP/6839/2025	UNNA SARAT KUMAR PATRA JYOTIRMALA BISWAMITRA	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
96	D-CMP/6855/2025	JYOTSNAMAYEE LENKA GANJAM URBAN TRANSPORT SERVICES LTD., (GUTS)	MANOJ KUMAR PANDA	//	
		VS	VS	()	
97	D-CMP/6862/2025	PAIDISETTY ANIL KUMAR GANJAM URBAN TRANSPORT SERVICES LTD., (GUTS)	MANOJ KUMAR PANDA	//	
		VS	VS	()	
98	D-CMP/6868/2025	PAIDISETTY ANIL KUMAR USHABATI PATEL	MANOJ KUMAR PANDA	//	
		VS	VS	()	
99	D-CMP/6954/2025	PRAMOD KUMAR RATHA MAHESWAR NAIK	BHARAT BHUSAN ROUSTRAY	//	
		VS	VS	()	
100	D-CMP/6964/2025	SUDHAKAR NAIK GANGADHAR SAHU	BHABANI SANKAR DAS	//	
		VS	VS	()	
101	D-CMP/6972/2025	HARISH CHANDRA MOHARANA JOGI JENA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
102	D-CONTC/6699/2025	TIKINA @ PARBATI JENA BINAYA KUMAR PATEL	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	

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103	D-CONTC/6723/2025	ASWATHY S., IAS KHATIJA BEGUM VS	ADV. VS	// // 0	
104	D-CONTC/6728/2025	SAGARIKA NATH,IPS SUKADEV BEHERA VS	ADV. VS	// // 0	
105	D-CONTC/6729/2025	DEO RANJAN KUMAR SINGH,IAS RUKMANA SAGADIA VS	ADV. VS	// // 0	
106	D-CONTC/6732/2025	PRADIP KUMAR NAG,DISTRICT EDUCATION OFFICER,BALANGIR JUGUNU NAIK VS	ADV. VS	// // 0	
107	D-CONTC/6761/2025	ASWATHY S.,COMM-CUM-SECRETARY,BBSR,KHURDA PRAFULLA KUMAR PRADHAN VS	SANGRAM JENA VS	// // 0	
108	D-CONTC/6762/2025	SHALINI PANDIT, IAS JAYANTI DAS VS	ADV. VS	// // 0	
109	D-CONTC/6766/2025	SURYAWANSHI MAYUR VIKAS,COLLECTOR,BALASORE NABIN CHANDRA NAYAK VS	ADV. VS	// // 0	
110	D-CONTC/6780/2025	GIRISH S.N.,IAS BALADEV PRASAD UPADHYAYA VS	ADV. VS	// // 0	
111	D-CONTC/6783/2025	BRUNDABAN SATAPATHY,DIRECTOR,BBSR SHYAM SUNDAR NAIK VS	DILLIP KUMAR MOHANTY VS	// // 0	
112	D-CONTC/6789/2025	MANOJ AHUJA,JOINT RESIDENT COMMISSIONER,NEW DELHI CHILIKURI VENKENNA @ C.H. VENKANA VS	ADV. VS	// // 0	
113	D-CONTC/6792/2025	SUNIL KUMAR,GENERAL MANAGER,NHAI,BBSR SUMATI MOHANTY VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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114	D-CONTC/6800/2025	S. NARMADA KUMARI PATRA VS PRAMOD KUMAR SADANGI,OES,KANDHAMAL	ADV. VS	// 0	
115	D-CONTC/6819/2025	GHANASHYAM ROUT VS SATYABRATA SAHU,IAS	PRABIN DAS VS	// 0	
116	D-CONTC/6838/2025	KSHITISH KUMAR PATRA VS BRUNDABAN SATPATHY, DIRECTOR,HIGHER SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// 0	
117	D-CONTC/6851/2025	AKSHAYA KUMAR PANDA VS SHALINI PANDIT, IAS	ADV. VS	// 0	
118	D-CONTC/6853/2025	JITRAY MURMU VS BIRENDRA KUMAR NAYAK,ENGINNEER-IN-CHIEF,W.R.DEPT.,ODISHA	ADV. VS	// 0	
119	D-CONTC/6869/2025	SUJIT DEBATA VS BILASH KUMAR BEHERA,ENGINEER-IN-CHIEF,ODISHA WATER SUPPLY AND SWERAGE BOARD,CUTTACK	ADV. VS	// 0	
120	D-CONTC/6907/2025	ABHIMANYU JENA VS PHALGUNI MAJHI,SUB-COLLECTOR,KEONJHAR	ASUTOSH MOHANTA VS	// 0	
121	D-CONTC/6912/2025	DILIP KUMAR MOHANTY VS KALIPRASANNA MAHAPATRA,IAS	ASUTOS DASH VS	// 0	
122	D-CONTC/6915/2025	DEBARAJ PRADHAN VS ASHISH ISHWAR PATIL,COLLECTOR AND DISTRICT MAGISTRATE,MALKANGIRI	ADV. VS	// 0	
123	D-CONTC/6917/2025	KABITANJALI MOHANTY VS MRITYUNJAYA TRIPATHI,TAHASILDAR,BHUBANESWAR	ADV. VS	// 0	
124	D-CONTC/6919/2025	SURAVI GANDHA BEHERA VS KHETRA MOHAN HANSDDHA,BLOCK EDUCATION OFFICER,JHUMPURA,KEONJHAR	ADV. VS	// 0	
125	D-CONTC/6923/2025	SANJUKTA NANDA	SAPAN KUMAR PAL	//	

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		VS	VS	()	
126	D-CONTC/6930/2025	SANJAYA KUMAR NAYAK, VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	SAROJA KANTA SAMAL	//	
		SUDHAMAYEE DEHURY		//	
		VS	VS	()	
127	D-CRLA/5046/2025	MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION, BBSR, KHURDA	DURGAPRASAD SANGRAMJIT MALLICK	//	
		SANKHESWAR MAJHI		BOLANGIR SADAR /141 /2013	AOD20240000510C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/5053/2025	SIBA @ KARTIK DALEI	PRAMOD KUMAR JENA	BASTA /90 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/5147/2025	DINABANDHU BHATRA	ANIRUDHA DAS	DABUGAM /116 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLA/5201/2025	RAJIB KUMBHAR	AKSHAYA KUMAR SAHOO	SUBALAYA /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLA/5204/2025	BABULI NAIK	PABITRA KUMAR NAYAK	MAHULPALI /103 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLA/5205/2025	MIHIR KUMAR SINGH @ MIHIR SINGH	HARMOHAN DHAL	DERABIS /80 /2018	AOD20250000069C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLA/5210/2025	LAXMAN DALEI	DEBA PRASAD DAS	CUTTACK VIGILANCE /1 /2021	
		VS	VS	()	
		STATE OF ODISHA (VIG.)		//	
134	D-CRLA/5218/2025	PANKAJ @ RUKMAN BISHI	DEVASHIS PANDA	KHAPRAKHOL /46 /2022	AOR20220001247C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLA/5227/2025	INDUMATI ROUT	PRASANT KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLA/5240/2025	KANDIRI SAHU	CHIRANJIB ROUT	PALLAHARA /21 /2016	
		VS	VS	()	

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137	D-CRLA/5247/2025	STATE OF ODISHA RACHANA SETHI VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /251 /2018 ()	
138	D-CRLLP/5238/2025	STATE OF ODISHA SURESH CHANDRA MISHRA VS	SUDEEP KUMAR SARANGI VS	// //0 ()	
139	D-CRLMA/5213/2025	STATE OF ODISHA NANDINI NAIK VS	BIDYADHAR MANSING VS	// NARASINGHPUR /196 /2022 ()	
140	D-CRLMC/5047/2025	STATE OF ODISHA VEENA KUMARI VS	HARAPRASAD SAHU VS	// BHARATPUR PS /314 /2024 ()	AOR20220001268C202500002
141	D-CRLMC/5049/2025 CRLMC/710/2025	STATE OF ODISHA RUBINA MOHANTY VS	DEBA KUMAR RATH VS	// BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000069/2025	
142	D-CRLMC/5051/2025	STATE OF ODISHA SAROJ KUMAR ROUT VS	SAMARENDRA MOHANTY VS	// JAJPUR SADAR /145 /2020 ()	
143	D-CRLMC/5073/2025	STATE OF ODISHA NITISH KUMAR PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// TALCHER TOWN /517 /2024 ()	
144	D-CRLMC/5082/2025	STATE OF ODISHA KALIKA BEHERA @ MAMATA BEHERA VS	JUDHISTHIR SAHOO VS	// DASPALLA /126 /2022 ()	AOD20220003315C202500012
145	D-CRLMC/5090/2025 CRLMC/705/2025	STATE OF ODISHA HEMANT KUMBHAR VS	KAUSTUVA MOHANTY VS	// MAHILA PS SAMBALPUR /83 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002180/2024	
146	D-CRLMC/5094/2025	STATE OF ODISHA SUSANTA HIAL @ GARADA @ SUSANTA HARIJAN VS	ARIJEET MISHRA VS	// NABARANGAPUR TOWN /93 /2017 ()	
147	D-CRLMC/5106/2025	STATE OF ODISHA SAMBIT KUMAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// SUNABEDA /105 /2023 () //	

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148	D-CRLMC/5109/2025	RAMA CHANDRA BEHERA VS BHARATI SAHU	SUBASH CHANDRA ACHARYA VS	RAIRANGPUR TOWN /28 /2001 () //	AOR20220004051C202500004
149	D-CRLMC/5111/2025	RASANANDA BARIK VS STATE OF ODISHA	SWAGATIKA SAHOO VS	// () //	
150	D-CRLMC/5112/2025	SK JABID @ BIRU KHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	DARGHA BAZAR /52 /2021 () //	
151	D-CRLMC/5120/2025	RATNAKAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	MAHILA P.S.(BBSR) /57 /2019 () //	
152	D-CRLMC/5124/2025	GAUTAM DAS @ RAJU VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDABALI /146 /2017 () //	AOD20240000012C202500032
153	D-CRLMC/5128/2025	GOLAP SETHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GHATAGAON /194 /2015 () //	
154	D-CRLMC/5129/2025	AKULA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /2 /2000 () //	AOR20220001648C202500023
155	D-CRLMC/5143/2025	CHAMPESWAR GOUDA @ JAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	// () //	
156	D-CRLMC/5148/2025	PRAVATI MANTRI @ SUSAMA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /80 /2005 () //	
157	D-CRLMC/5149/2025	DHANAJAYA ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHILA P.S.(BBSR) /39 /2020 () //	
158	D-CRLMC/5156/2025	ASHWINI KUMAR HOTA VS ASHOK KUMAR SAHU	SHIBANI SHANKAR PRADHAN VS	TITILAGARH /209 /2024 () //	
159	D-CRLMC/5177/2025	SIDHANTA ROUT	DIPAK KUMAR SAHOO	BANTALA /178 /2020	AOD20230000656C202500001

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/5179/2025	SATYABRATA MOHANTY	PRIYA RANJAN SINGH	//0	
		VS	VS	()	
		ASHOK KUMAR DAS		//	
161	D-CRLMC/5183/2025	KISHAN LAL AGRAWAL	SATYAJIT MOHAPATRA	KANTABANJI /203 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/5185/2025	AJIT NAIK	PANCHANAN PANIGRAHI	RASOL /73 /2024	AOD20240000001C202500050
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/5186/2025	DEEPAK SETHY	PANCHANAN PANIGRAHI	RASOL /73 /2024	AOD20240000001C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/5191/2025	DUKHISYAMA MAHAPATRA	SURYA NARAYAN MISHRA	AINTHAPALI /99 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/5207/2025	BISWANATH PRADHAN @ BISHIA PRADHAN @ BISWANT PRADHAN MOHAPATRA	VS	BRAHMAGIRI /168 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/5217/2025	DEBABRATA PRADAHAN	MANAS KUMAR CHAND	MAHILA P.S.(BBSR) /84 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/5221/2025	BISWAJIT KHATAI	MANAS KUMAR CHAND	BALIPATNA /406 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/5222/2025	KANTA NATH SARAF	GAUTAM TRIPATHY	//0	
		VS	VS	()	
		ODISHA SALES		//	
169	D-CRLMC/5228/2025	SURESH KUMAR PARIDA	MANAS KUMAR CHAND	BALUGAON P.S. /149 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/5233/2025	JALADHARA SETHI	SANJIB KUMAR BHANJADEO	BASTA /221 /2017	
		VS	VS	()	

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171	D-CRLMC/5252/2025	STATE OF ODISHA PARAM NAYAK VS	BITAS KUMAR SWAIN VS	// /0 0	
172	D-CRLMP/5059/2025	STATE OF ODISHA BINI KUANAR VS	RITURANJAN CHHOTARAY VS	// /0 0	AOR20220003344C202500006
173	D-CRLMP/5065/2025	STATE OF ODISHA NITISH KUMAR CHANDAN VS	BYOMAKESH TRIPATHY VS	// /0 0	
174	D-CRLMP/5067/2025	STATE OF ODISHA BISWAPRAVA DALEI VS	BYOMAKESH TRIPATHY VS	// /0 0	
175	D-CRLMP/5069/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 0	
176	D-CRLMP/5070/2025	STATE OF ODISHA BASANTI BEHERA VS	ASHIS KUMAR MISHRA VS	// /0 0	
177	D-CRLMP/5099/2025	STATE OF ODISHA ASHUTOSH BHANJA VS	PRAVAT KUMAR NAYAK VS	// /0 0	
178	D-CRLMP/5122/2025	STATE OF ODISHA BRUNDABATI OJHA VS	AMULYA RATNA PANDA VS	// /0 0	
179	D-CRLMP/5136/2025	STATE OF ODISHA ASHIYARE KHANAM VS	DHARMENDRA SETHY VS	// /0 0	
180	D-CRLMP/5139/2025	STATE OF ODISHA SRINIBAS SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// /0 0	
181	D-CRLMP/5146/2025	STATE OF ODISHA AROOP SINGH SAMANTARAY VS RASHMITA SAHOO	S.S.RAO VS	// /0 0 //	

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182	D-CRLMP/5162/2025	SHRADHANJALI MAHARANA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	//0 () //	
183	D-CRLMP/5199/2025	SALINI MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //	
184	D-CRLREV/5056/2025	RINKU PIDISIKA @ PERISIKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /125 /2016 () //	
185	D-CRLREV/5086/2025	MANORANJAN SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// () //	AOD20220003315C202500013
186	D-CRLREV/5091/2025	MANOJ DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //	
187	D-CRLREV/5237/2025	KAILASH CHANDRA BISOYI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	//0 () //	
188	D-CRP/6835/2025	SUCHITRA MITAL VS AMRITA KAUR SIDHU	TUSAR KUMAR MISHRA VS	// () //	
189	D-FAO/6703/2025	RUMESA KHATUN BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
190	D-FAO/6811/2025	D.M, NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SAMBHUNATH NAIK	RAMANI RANJAN MOHANTY VS	// () //	
191	D-ITA/6874/2025	PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESHWAR VS SHREE DEOSHARWALI OIL INDUSTRIES,BARGARH	ANBISWAR CHANDRA MOHANTY,SR.S.C VS	// () //	AOD20220001916C202500002
192	D-ITA/6876/2025	PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESHWAR VS M/S. KALINGA MINING CORPORATION,CUTTACK	ANBISWAR CHANDRA MOHANTY,SR.S.C VS	// () //	AOD20220001916C202500003
193	D-ITA/6928/2025	PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESHWAR	ANBISWAR CHANDRA MOHANTY,SR.S.C	//	AOD20220001916C202500004

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		VS	VS	0	
194	D-ITA/6933/2025	GANESH KUMAR SHARMA PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESWAR	ANBISWAR CHANDRA MOHANTY,SR.S.C	//	AOD20220001916C202500005
		VS	VS	0	
195	D-ITA/6936/2025	M/S. KALINGA MINING CORPORATION,CUTTACK PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESWAR	ANBISWAR CHANDRA MOHANTY,SR.S.C	//	AOD20220001916C202500006
		VS	VS	0	
196	D-LAA/6767/2025	STATE POLUTION CONTROL BOARD,BHUBANESWAR RABINDRANATH SENAPATI	SUDHIR CHANDRA MOHANTY	//	
		VS	VS	0	
197	D-MACA/6686/2025	STATE OF ODISHA JAGYANSINI CHHATRIA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
198	D-MACA/6694/2025	PRASANTA MIRDHA BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
199	D-MACA/6697/2025	AINUL KADAM SUSHAMA NAIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
200	D-MACA/6705/2025	BRIJIT LUGUN MERY DUNG DUNG	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
201	D-MACA/6717/2025	PRUTHIRAJ PATTNAIK RAJESH RANJAN SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
202	D-MACA/6725/2025	APARAJITA PRADHAN RESHAMA DEVI	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
203	D-MACA/6731/2025	TEJASH LOGISTIC, GUJURAT JAYDEB KISAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
204	D-MACA/6736/2025	BIKAS KANGADI BIMALA SINGH	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	

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205	D-MACA/6739/2025	MAHAMMAD NAFISH D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BINODINI MAHAKUR	PRASANTA KUMAR MAHALI VS	// // 0	
206	D-MACA/6744/2025	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK VS PARAMANANDA AGARWALLA	PRASANTA KUMAR MAHALI VS	// // 0	
207	D-MACA/6806/2025	THE D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS SANTOSH KUMAR NAYAK	KAMANI RANJAN MOHANTY VS	// // 0	
208	D-MACA/6860/2025	D.M., THE ORIENTAL INSURANCE CO. LTD., BBSR VS AMULYA KUMAR SAHOO	RIMJHIMBALA PATI VS	// // 0	
209	D-MATA/6849/2025	RANISH DHAL VS JAGNYA NARAYAN DHAL	BIPLABA P.B. BAHALI VS	// // 0	
210	D-MATA/6891/2025	ALBERT XALXO VS SUKANTI TIRKEY @ XALXO	DEBASISH SAMAL VS	// // 0	
211	D-MATA/6906/2025	MANOJ DAS VS SUJATA MOHANTY	PRAFULLA CHANDRA ACHARYA VS	// // 0	
212	D-RPFAM/6831/2025	BINOD KUMAR BADAIAK VS JAYDEEP BADAIAK	BHAGABAN MOHANTY VS	// // 0	
213	D-RPFAM/6837/2025	DEBASIS PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202500023
214	D-RPFAM/6918/2025	KULAMANI SAHOO VS SWARNALATA SAHOO	BISWARANJAN MAHARATHA VS	// // 0	
215	D-RSA/6809/2025	AKSHAYA KUMAR SAHOO VS KATHI BEHERA	PRABIN DAS VS	// // 0	

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216	D-RSA/6937/2025	GOBINDA ARAKHA VS HARIHAR ARAKHA	AJODHYA RANJAN DASH VS	// 0 //	
217	D-RSA/6961/2025	TARA PRASAD TRIPATHY VS RASHMI TRIPATHY	AMIT KUMAR BOSE VS	// 0 //	
218	D-TRP(C)/6743/2025	BABITA SAMAL VS BHUBAN SAMAL	RAJENDRA KUMAR PRADHAN VS	// 0 //	
219	D-TRP(C)/6756/2025	RUPALI NAYAK VS KUMAR HARIHARAN MOHANTY	RAMESH CHANDRA MAHARANA VS	// 0 //	
220	D-TRP(C)/6826/2025	RAJESH KUMAR NANDA@RAJESH NANDA VS CHINMAYEE PANI	LALITENDU MISHRA VS	// 0 //	
221	D-TRP(C)/6865/2025	APARNA AGRAWALLA VS SUNIL AGRAWALA	SATYAJIT MOHAPATRA VS	// 0 //	
222	D-TRP(C)/6880/2025	NAMRATA SAMAL VS SANJIT KUMAR PRADHAN	BYOMOKESH SAHOO VS	// 0 //	
223	D-TRP(C)/6894/2025	SASMITA MAHARANA VS RAJENDRA MAHARANA	PRATAP KUMAR NAYAK VS	// 0 //	
224	D-TRP(C)/6945/2025	MAMATA DAS VS GYANENDRA DAS ADHIKARI	PRAVASH CHANDRA JENA VS	// 0 //	
225	D-WA/6688/2025	STATE OF ODISHA VS BAIRAGI CHARAN SALA	UDIT RANJAN JENA, A.G.A. VS	// 0 //	LOD20240000172C202500102
226	D-WA/6689/2025	STATE OF ODISHA VS UDAYA NARAYAN PATI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202500103
227	D-WA/6690/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	//	LOD20240000194C202500106

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		VS	VS	()	
228	D-WA/6693/2025	SOBHASINI SAMANTARAY STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202500104
		VS	VS	()	
229	D-WA/6745/2025	PRAFULLA KUMAR NAYAK STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	//	LOD20240000194C202500107
		VS	VS	()	
230	D-WA/6751/2025	MAHENDRA BISWAL ODISHA STATE FINANCIAL CO., CUTTACK	SATYAJIT PATTANAİK	//	
		VS	VS	()	
231	D-WA/6760/2025	SARAT KUMAR NAYAK ODISHA GRAMYA BANK BUSINESS CORRESPONDENT SOCIETY, KURDA	DEBESWARI PATNAİK	//	
		VS	VS	()	
232	D-WA/6834/2025	UNION OF INDIA KAMAL LOCHAN SAHOO	SOMA PATNAİK	//	
		VS	VS	()	
233	D-WA/6843/2025	STATE OF ODISHA DEBASISH MISHRA	SOMA PATNAİK	//	
		VS	VS	()	
234	D-WA/6847/2025	STATE OF ODISHA STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000172C202500105
		VS	VS	()	
235	D-WA/6875/2025	SUNIL KUMAR DALAI KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBSR GARWAL	MOHESWAR GARWAL	//	
		VS	VS	()	
236	D-WA/6878/2025	IGR CUM REGISTRAR OF SOCIETIES, ODISHA STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	//	LOD20240000200C202500106
		VS	VS	()	
237	D-WA/6934/2025	LAXMIPRIYA MISHRA REBATI NANDAN OJHA	SIDHESWAR MALLİK	//	
		VS	VS	()	
238	D-WA/6980/2025	KORAPUT CENTRAL COOPERATIVE BANK LTD., KORAPUT B.DILESWARI	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	

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239	D-WP(C)/6669/2025	DIRECTOR, HIGHER SECONDARY EDUCATION, BBSR DHRUBA CHARAN SA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // 0 //	
240	D-WP(C)/6670/2025	DR.PRATIVA NALINI NANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
241	D-WP(C)/6671/2025 WP(C)/5137/2025	SUBHENDRA KUMAR ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
242	D-WP(C)/6672/2025	DR.BINAYA BHUSAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
243	D-WP(C)/6673/2025 WP(C)/5150/2025	TUNA CHANDRA JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
244	D-WP(C)/6674/2025 WP(C)/5146/2025	DR.DEBI PRASANNA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
245	D-WP(C)/6675/2025 WP(C)/5144/2025	MOUSUMI BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
246	D-WP(C)/6676/2025 WP(C)/5138/2025	SURA PRASAD TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
247	D-WP(C)/6677/2025	DR.KESHAB CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
248	D-WP(C)/6678/2025 WP(C)/5139/2025	BASANTI SWAIN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
249	D-WP(C)/6679/2025	MOHAN BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/6680/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/6681/2025 WP(C)/5092/2025	KHURSID BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/6682/2025	MD.RAFIK MUSANI VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/6683/2025	TAPASHYA LUHA VS STATE OF ODISHA	PITAMBAR PANDA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/6684/2025	ANJAN KUMAR BEHERA VS STATE OF ODISHA	PITAMBAR PANDA VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/6685/2025	BHAGYADHAR SAMAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/6687/2025 WP(C)/5049/2025	DEEPTIMAYEE PRADHAN VS STATE OF ODISHA	MITHUN DAS VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/6691/2025	CHHABINDRA SETHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS STATE OF ODISHA	// 0 //	AOR20220004106C202500015
258	D-WP(C)/6692/2025	MD.SADIK VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/6695/2025	AFROJ BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/6696/2025	SAMA ANSARI VS STATE OF ODISHA	TRILOCHAN NANDA VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/6698/2025	JANAB BEGUM	TRILOCHAN NANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/6700/2025	NOORI BEGUM @ NURI BEGUM	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/6701/2025	SAILAJA PATTANAİK	RAMA KRISHNA BISOI	//	AOD20240000311C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/6702/2025	ZAHEER KHAN	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/6704/2025	SAIRA BEGUM	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/6706/2025	MD.JABID @ JAHİR	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/6707/2025	PRAVATI DEVI	RAMA KRISHNA BISOI	//	AOD20240000311C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/6708/2025	SANTOSH KUMAR BEHERA	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/6709/2025	STATE BANK OF INDIA, MADHUPATNA, CUTTACK	SUBRAT MISRA	//	
		VS	VS	()	
		M/S MOHTA TECHNOCRATS PVT. LTD., KOLKATA		//	
270	D-WP(C)/6710/2025	RATNAKAR PALEI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/6711/2025	SAFINA @ SAPHINA BI	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/6712/2025	DULEI DEHURI	SANJIB MOHANTY	//	
		VS	VS	()	

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273	D-WP(C)/6713/2025	STATE OF ODISHA PITABASA RATHA VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/6714/2025	STATE OF ODISHA SEKH ALIM VS	TRILOCHAN NANDA VS	// // 0	
275	D-WP(C)/6715/2025	STATE OF ODISHA KARTIKEYA MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/6716/2025	STATE OF ODISHA VANI SAHU VS	RAMA KRISHNA NAIK VS	// // 0	
277	D-WP(C)/6718/2025	STATE OF ODISHA SAKILA BANO VS	TRILOCHAN NANDA VS	// // 0	
278	D-WP(C)/6719/2025	STATE OF ODISHA SHIPU NAHAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
279	D-WP(C)/6720/2025	STATE OF ODISHA HAKIMUN NISHA VS	TRILOCHAN NANDA VS	// // 0	
280	D-WP(C)/6721/2025	STATE OF ODISHA NIRMAL CHANDRA MALIK VS	PRADEEP KUMAR KHUNTIA VS	// // 0	
281	D-WP(C)/6722/2025	THE COLLECTOR, KENDRAPARA GOUTAM KUMAR BISAWAS VS	SANGRAM KUMAR SINGH VS	// // 0	
282	D-WP(C)/6724/2025 WP(C)/5136/2025	UNION OF INDIA BIKASH KUJUR VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
283	D-WP(C)/6726/2025 WP(C)/5096/2025	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/6727/2025	M/S CHANDANESWAR VARIETHY STORE VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //	
285	D-WP(C)/6730/2025	ROHIT KUMAR BEHERA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //	
286	D-WP(C)/6733/2025	PITAMBAR BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
287	D-WP(C)/6734/2025	CH.SYAM SUNDAR PATRO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
288	D-WP(C)/6737/2025	RUDRA KALAP SAMANTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
289	D-WP(C)/6738/2025	HIMANSU SEKHAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
290	D-WP(C)/6740/2025	MEENAKETAN KUMAR VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
291	D-WP(C)/6741/2025	SATYABRATA PAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
292	D-WP(C)/6742/2025	KANAKA LATA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// 0 //	
293	D-WP(C)/6746/2025	PANCHANAN SAHU VS COLLECTOR, SAMBALPUR	ARIJEET MISHRA VS	// 0 //	
294	D-WP(C)/6747/2025	M/S. PRASAN BEHERA, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR-III	ITISHREE TRIPATHY VS	// 0 //	
295	D-WP(C)/6748/2025	RAJKUMARI BARIHA	ARIJEET MISHRA	//	

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		VS	VS	0	
296	D-WP(C)/6749/2025	COLLECTOR, SAMBALPUR BASANTI KUDEI	ARIJEET MISHRA	//	
		VS	VS	0	
297	D-WP(C)/6750/2025	COLLECTOR, SAMBALPUR JAGANNATH PRASAD NANDA	HARIKRUSHNA PANIGRAHI	//	
		VS	VS	0	
298	D-WP(C)/6752/2025	CEO, TPSODL DHARMANANDA MAJHI	ARIJEET MISHRA	//	
		VS	VS	0	
299	D-WP(C)/6753/2025	STATE OF ODISHA MANOJ MANJARI MOHANTY	SNIGDHA BEHERA	//	
		VS	VS	0	
300	D-WP(C)/6754/2025	STATE OF ODISHA M/S RITIKA INDUSTRIES LIMITED	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
301	D-WP(C)/6757/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA BIBEKANANDA SAHU	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500003
		VS	VS	0	
302	D-WP(C)/6758/2025	AUTHORIZED OFFICER, STATE BANK OD INDIA,RAIRANGPUR NARENDRA KISHORE BHOI	BHOJARAJ SETH	//	
		VS	VS	0	
303	D-WP(C)/6759/2025	STATE OF ODISHA DURGA CHARAN NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
304	D-WP(C)/6763/2025	STATE OF ODISHA DINABANDHU TRIPATHY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
305	D-WP(C)/6764/2025	STATE OF ODISHA KISHORE CHANDRA PATRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
306	D-WP(C)/6765/2025	STATE OF ODISHA PRABHA XESS	AKSHAYA KUMAR JENA	//	
	WP(C)/5131/2025	VS	VS	0	

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307	D-WP(C)/6768/2025	STATE OF ODISHA SRIMATI CHAINA NAYAK VS UNION OF INDIA	SARAT CHANDRA MEKAP VS	// // 0 //	
308	D-WP(C)/6769/2025	M/S. SASMITA BEHERA VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500011
309	D-WP(C)/6771/2025	KAJAL RANI SINHA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //	
310	D-WP(C)/6772/2025 WP(C)/5093/2025	DRIEMS UNIVERSITY, CUTTACK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
311	D-WP(C)/6773/2025	BINAPANI MOHANTA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
312	D-WP(C)/6774/2025	P.RAMUDU REDDY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
313	D-WP(C)/6775/2025	KALYANI BISWAL VS THE RBI OMBUDSMAN, BBSR	ADITYA MISHRA VS	// 0 //	
314	D-WP(C)/6777/2025	CHHABIRANI NAYAK VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //	
315	D-WP(C)/6778/2025	SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN VS COLLECTOR AND D.M. ANGUL	ANIRUDHA DAS VS	// 0 //	
316	D-WP(C)/6779/2025	DEBENDRA CHANDRA KHUNTIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
317	D-WP(C)/6781/2025	MANOJ KUMAR MISHRA VS STATE TRANSPORT AUTHORITY, ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	

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318	D-WP(C)/6782/2025	SUB DIVISIONAL OFFICER (ELECTRICAL) TPWODL, VS TARACHAND BAG	BHRSANTA KUMAR TRIPATHY VS	// 0 //	
319	D-WP(C)/6784/2025	PRAVASINI DWIVEDI VS STATE TRANSPORT AUTHORITY ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
320	D-WP(C)/6785/2025	SAILABALA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
321	D-WP(C)/6786/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
322	D-WP(C)/6787/2025	RAUTA MUNDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
323	D-WP(C)/6788/2025	PASHUPATI JANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
324	D-WP(C)/6790/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500031
325	D-WP(C)/6791/2025	BIRENDRA MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
326	D-WP(C)/6793/2025	BHRAMARBAR BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	AOR20250000149C202500002
327	D-WP(C)/6794/2025	LAXMIKANTA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
328	D-WP(C)/6795/2025	ALOK SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
329	D-WP(C)/6796/2025	SUDARSAN MOHAPATRA	BIKRAM CHANDRA GHADAI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/6797/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		KAILASH CHANDRA MALLIK @ JENA		//	
331	D-WP(C)/6798/2025	MANOJ KUMAR MOHANTY	MANAS PATI	//	AOR20220001535C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/6799/2025	DR.SUBHASHREE SARANGEE	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/6803/2025	SUDARSAN MOHAPATRA	BIKRAM CHANDRA GHADAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/6804/2025	PRAMIT SAMAL	SUNSHINE ANAND SWAIN	//	AOD20240000548C202500006
		VS	VS	()	
		MONICA D SAMAL		//	
335	D-WP(C)/6805/2025	NARMADA DEO	MANAS RANJAN BAUG	//	AOR20220002374C202500028
		VS	VS	()	
		PRASANTA KUMAR BEHERA		//	
336	D-WP(C)/6807/2025	ISWAR CHANDRA BEHERA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/6808/2025	PARAMANANDA NAYAK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/6810/2025	UTKAL KISHORE KHUNTIA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/6812/2025	KUNAL GOUTAM DAS	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/6813/2025	KAJAL SATYAVRATY DEVESH	SUVENDU SETHY	//	
		VS	VS	()	

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341	D-WP(C)/6814/2025	STATE OF ODISHA GOVERING BODY OF MAYANANDA SANSKRIT COLLEGE, KHAMARAJAN	HOEADH KUMAR SWAIN	//	
		VS	VS	0	
342	D-WP(C)/6815/2025	STATE OF ODISHA SUNITA CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
343	D-WP(C)/6816/2025	STATE OF ODISHA PRABHAT KUMAR MOHAPATRA	UMA CHARAN MISHRA	//	
		VS	VS	0	
344	D-WP(C)/6817/2025	STATE OF ODISHA SUNITA CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
345	D-WP(C)/6818/2025	STATE OF ODISHA MASIA PIDIKA	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	
346	D-WP(C)/6820/2025	STATE OF ODISHA SUNITA CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
347	D-WP(C)/6821/2025 WP(C)/5124/2025	STATE OF ODISHA GANESWAR BHOI	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
348	D-WP(C)/6822/2025 WP(C)/5151/2025	STATE OF ODISHA BANTIRAJ SETH	SAGARIKA SAHOO	//	
		VS	VS	0	
349	D-WP(C)/6823/2025	UNION OF INDIA MD.FARID	NIRANJAN PANDA	//	
		VS	VS	0	
350	D-WP(C)/6824/2025	STATE OF ODISHA BISAKHA NAIK	SAGARIKA SAHOO	//	
		VS	VS	0	
351	D-WP(C)/6825/2025 WP(C)/5132/2025	UNION OF INDIA DILIP KUMAR SAHOO	BIKASH JENA	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL),BBSR		//	

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352	D-WP(C)/6828/2025	MADHUSMITA KALO VS UNION OF INDIA	SAGARIKA SAHOO VS	// 0 //	
353	D-WP(C)/6829/2025	BAIKUNTHANATH BARIKI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
354	D-WP(C)/6830/2025	APURBA PATEL VS UNION OF INDIA	SAGARIKA SAHOO VS	// 0 //	
355	D-WP(C)/6832/2025	DHARITRI SUNA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //	
356	D-WP(C)/6833/2025	CHANDAN PANIGRAHI VS UNION OF INDIA	PAMI RATH VS	// 0 //	
357	D-WP(C)/6836/2025	M/S RITIKA INDUSTRIES LIMITED VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //	
358	D-WP(C)/6840/2025	M/S.RAJA BRICKS, BALESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
359	D-WP(C)/6841/2025	M/S. BKB TRANSPORT PVT LTD., JHARSUGUDA VS REGIONAL TRANSPORT OFFICER, JHARSUGUDA	BIGYAN KUMAR SHARMA VS	// 0 //	
360	D-WP(C)/6842/2025	SIMANCHAL GANDA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //	
361	D-WP(C)/6844/2025	LIPIRUPA BARIK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
362	D-WP(C)/6845/2025	INDIRA BAI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //	
363	D-WP(C)/6846/2025	SWAYAM PRAJNA RAY	TANMAY MISHRA	//	

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375	D-WP(C)/6866/2025	STATE OF ODISHA ROSE SAHU VS	PRASANNA KUMAR DASH VS	// // 0	
376	D-WP(C)/6867/2025	STATE OF ODISHA SOMANATH SAHU @ SAMANATH SAHU VS	MANOJ OJHA VS	// // 0	
377	D-WP(C)/6870/2025	STATE OF ODISHA NAGMA PARBIN VS	ATUL TRIPATHY VS	// // 0	
378	D-WP(C)/6871/2025	REVENUE DIVISIONAL COMMISSIONER, CUTTACK SATYABATI NAYAK VS	SUKANTA KUMAR NAYAK VS	// // 0	
379	D-WP(C)/6872/2025	STATE OF ODISHA BUDHADEV ROUT VS	KUNAL KUMAR SWAIN VS	// // 0	
380	D-WP(C)/6873/2025	STATE OF ODISHA ANANTA NAYAK VS	RUDRA NARAYAN PARIJA VS	// // 0	
381	D-WP(C)/6877/2025	STATE OF ODISHA HEMANT DALAI VS	BIBHU PRASAD DAS VS	// // 0	
382	D-WP(C)/6879/2025	STATE OF ODISHA SIBARAM SAHU VS	TUSHAR KANTI SATAPATHY VS	// // 0	
383	D-WP(C)/6881/2025	STATE OF ODISHA TEJESWAR NAYAK VS	JAGANNATH BHUYAN VS	// // 0	
384	D-WP(C)/6882/2025	STATE OF ODISHA REELI BEHERA VS ODISHA GRAMYA BANK	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
385	D-WP(C)/6883/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// // 0	

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386	D-WP(C)/6884/2025	RAMAKANTA SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/6886/2025	BHABANI SANKAR MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
388	D-WP(C)/6887/2025	ADITYA BEHERA VS RAMESH NATH	JEEVANJYOTI MOHANTY VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/6888/2025	BIDYADHAR ROUT VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/6889/2025	DR.ASHOK KUMAR BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/6890/2025	CHANDRABHANU NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/6892/2025	BANAMALI PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/6893/2025	SANKARSAN SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/6895/2025	MANJUBALA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/6896/2025	SALABAT KHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/6897/2025	MANORAMA SANITARY VS CANARA BANK, ARM BRANCH	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/6898/2025	DHIRAMANI MALLICK	SRIKANTA KUMAR NATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/6899/2025	JUGAL KISHORE MISHRA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/6900/2025	MANORAMA SENAPATI	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/6901/2025	ASHOK KUMAR PALEI	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/6902/2025	NANDA KISHORE BARIK	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/6903/2025	HRUSIKESH MOHANTY	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, BBSR		//	
403	D-WP(C)/6904/2025	LAXMAN BEHERA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/6905/2025	SUBASH CHANDRA PANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/6908/2025	CHAKRADHAR MOHANTY	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/6909/2025	BANITA MOHAPATRA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/6910/2025	NINA TRIPATHY	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/6911/2025	BAIDYANATH MOHAPATRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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409	D-WP(C)/6913/2025	STATE OF ODISHA MAKARDHWAJA SAMARATH VS M.C.L.SAMBALPUR	SIBA PRASAD PATRA VS	// // 0 //	
410	D-WP(C)/6914/2025	SIBA SANKAR DALABEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
411	D-WP(C)/6916/2025	SK.BELAL UDDIN AHMMEDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
412	D-WP(C)/6920/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //	
413	D-WP(C)/6921/2025	DAYANIDHI BEHERA VS MANASI BEHERA	PABITRA KUMAR NAYAK VS	// 0 //	
414	D-WP(C)/6922/2025	ARJUN SING VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
415	D-WP(C)/6924/2025	M//S JAYAKRISHNA BEHERA VS STATE TAX OFFICER	MADHAB LAL AGARWAL VS	// 0 //	
416	D-WP(C)/6925/2025	NIRANJAN SAMANTRAY VS ODISHA GRAMYA BANK, KHURDA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //	
417	D-WP(C)/6926/2025	SHIRAPANI MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
418	D-WP(C)/6927/2025	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //	AOR20220004152C202500004
419	D-WP(C)/6929/2025	NALCO MAZDOOR SANGHA, NALCO VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500017

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420	D-WP(C)/6931/2025	SWAPNESWAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
421	D-WP(C)/6932/2025	SANTOSH KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
422	D-WP(C)/6935/2025	BHAGABAN PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
423	D-WP(C)/6938/2025	MIR MAHAMMAD HASIMULLA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
424	D-WP(C)/6939/2025	REBATI MAJHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
425	D-WP(C)/6940/2025	FARMERS ASSOCIATION,BANKI VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //	AOR20220001771C202500002
426	D-WP(C)/6941/2025	BIPIN BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
427	D-WP(C)/6942/2025	PRANABATI NANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //	
428	D-WP(C)/6943/2025	MAHANTA PRADIPTA KUMAR DAS VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
429	D-WP(C)/6944/2025	PABITRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
430	D-WP(C)/6946/2025	MUKTIKANTA BARIK VS RADHAKANTA BARIK	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
431	D-WP(C)/6947/2025	RAJAKISHORE MISHRA	BASUDEV BARIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/6948/2025	PRATIVA RANI PANDA	GOPAL PRASAD JENA	//	
		VS	VS	0	
		THE PRINCIPAL SECY TO GOVT.HEALTH AND FAMILY WELFARE DEPT GOVT.OF ODISHA, BBSR			
433	D-WP(C)/6949/2025	PANCHANAN MISHRA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/6950/2025	MAMINA MALLICK	ANITA NANDA	//	
		VS	VS	0	
		AUTHORIZED OFFICER , CANARA BANK		//	
435	D-WP(C)/6951/2025	PURANDAR MISHRA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/6952/2025	BABULA NAIK	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/6953/2025	JYOSTNARANI DAS	ANITA NANDA	//	
		VS	VS	0	
		AUTHORIZED OFFICER , CANARA BANK		//	
438	D-WP(C)/6955/2025	SHYAMSUNDAR PATRI	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/6956/2025	KESHABA CHANDRA MOHANTY	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/6957/2025	SAMARJIT DAS	SOUMI DAS	//	
		VS	VS	0	
		AUTHORIZED OFFICER , CANARA BANK		//	
441	D-WP(C)/6958/2025	RASMI RANJAN ROUTRAY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		CHAIRMAN ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR/			
442	D-WP(C)/6959/2025	MADHUSUDAN SAHOO	SAMARENDRA MOHANTY	//	
		VS	VS	0	

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443	D-WP(C)/6960/2025	STATE OF ODISHA ROSE SUJATA KULI VS	BHARAT BHUSAN ROUSTRAY VS	// // 0	
444	D-WP(C)/6962/2025	ADDITIONAL DISTRICT MAGISTRATE, ROURKELA RESHMA DUNGUNG VS	BHABANI SANKAR MISHRA VS	// // 0	
445	D-WP(C)/6963/2025	UNION OF INDIA PANABUDHI ORAM VS	KOUSIK ANANDA GURU VS	// // 0	
446	D-WP(C)/6965/2025	STATE OF ODISHA KANHU CHARAN MOHANTY VS	BASUDEV BARIK VS	// // 0	
447	D-WP(C)/6966/2025	STATE OF ODISHA MALLI DAS VS	KABI RANJAN MOHANTY VS	// // 0	
448	D-WP(C)/6967/2025	VICE CHAIRMAN , CUTTACK DEVELOPMENT AUTHORITY M/S.RANGA MAHAL RESTAURANT GANDHI NAGARKER VS	KUSHAL ANANDA GURU VS	// // 0	
449	D-WP(C)/6968/2025	STATE OF ODISHA MANASI BEHERA VS	KABI RANJAN MOHANTY VS	// // 0	
450	D-WP(C)/6969/2025	VICE CHAIRMAN , CUTTACK DEVELOPMENT AUTHORITY GOKULA GARNAYAK VS	BASUDEV BARIK VS	// // 0	
451	D-WP(C)/6970/2025	STATE OF ODISHA MINAKSHI NANDA VS	BITAS KUMAR SWAIN VS	// // 0	
452	D-WP(C)/6971/2025	STATE OF ODISHA BHASKAR DEHURI VS	SATYAJIT DAS VS	// // 0	
453	D-WP(C)/6973/2025	STATE OF ODISHA SURENDRA MOHAN GARANAYAK VS	BASUDEV BARIK VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/6974/2025	SUBHRANSHU MOHAN DASH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
455	D-WP(C)/6975/2025	ANITA MAHALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
456	D-WP(C)/6976/2025	BIDYADHAR GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
457	D-WP(C)/6977/2025	MADAN MOHAN MALLIK VS M/S.JANA SMALL FINANCE BANK LTD, BENGALURU	PRAFULLA CHANDRA DAS VS	// 0 //	
458	D-WP(C)/6978/2025	BALKRUSHNA GARNAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
459	D-WP(C)/6979/2025	AMULYA KUMAR DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
460	D-WP(C)/6981/2025	PRATAP CHANDRA MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
461	D-WP(C)/6982/2025	SILENDRA NARAYAN MISHRA VS CHIEF EXECUTIVE OFFICE, TATA POWER NORTERN ODISHA DISTRIBUTION LTD, BALESWAR	KARUNAKAR RATH VS	// 0 //	
462	D-WP(C)/6983/2025	SAGARIKA PANDA VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //	
463	D-WP(C)/6984/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	
464	D-WP(C)/6985/2025	MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, HANIKONDA VS STATE OF ODISHA	HOETI HANIKONDA VS	// 0 //	
465	D-WP(C)/6986/2025	DHRUBA CHARAN SWAIN	AKSHAYA KUMAR JENA	//	

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		VS	VS	()	
		THE CHEIF OFFICER TPCODL, BBSR		//	
466	D-WPCRL/5174/2025	MANOJ KUMAR SETHI	LAMBODAR ACHARI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/5044/2025	RANJAN SWAIN	RAMAKANTA MISHRA	PUINTALA /51 /2025	AOR20220004226C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/5045/2025	KHAGESWAR MEHER	AJIT KUMAR PANIGRAHI	SUBALAYA /238 /2024	AOR20220001975C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/5048/2025	SURAJ MAJHI	KHUSBU PANIGRAHI	/ /0	AOR20220002787C202500014
	ABLAPL/1930/2025	VS	VS	J.M.F.C.(CITY),BALASORE(Baleshwar)	
		STATE OF ODISHA		2(A)CC/0000277/2019	
470	D-ABLAPL/5052/2025	BIJAYA PRADHAN @ JENA	PRAMOD KUMAR JENA	BASTA /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/5054/2025	PAPUNI MOHANTY @ RASHMI RANJAN MOHANTY	AVIRAM PATRA	GOBINDAPUR /134 /2001	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/5058/2025	TRILOCHAN SWAIN	AJAYA KUMAR JENA	GOP /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/5060/2025	DEEPAK KUMAR PARIDA	BIKASH KUMAR KUND	BALIKUDA /26 /2025	
	ABLAPL/1919/2025	VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/5064/2025	SUSANTA KUMAR SAMAL	HIMANSHU SEKHAR MISHRA	EOW,BHUBANESWAR /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/5066/2025	CHANDRAKANT SENAPATI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/5071/2025	BAIDYANATH REDDY @ G.BAIDYANATH REDDY	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /206 /2016	AOR20220001558C202500034
	ABLAPL/1931/2025	VS	VS	()	

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477	D-ABLAPL/5072/2025	STATE OF ODISHA ULLASH PALAURI @ PALAUR VS	KARUNAKAR GAYA VS	// OLATPUR /133 /2024 ()	
478	D-ABLAPL/5074/2025	STATE OF ODISHA SNIGDHARANI DAS VS	VIVEKANANDA JENA VS	// REMUNA /20 /2025 ()	
479	D-ABLAPL/5075/2025	STATE OF ODISHA SANJIB KUMAR PATRA VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /58 /2025 ()	AOD20240000364C202500015
480	D-ABLAPL/5080/2025	STATE OF ODISHA PRAKASH PALAURI @ PALAUR VS	KARUNAKAR GAYA VS	// OLATPUR /133 /2024 ()	
481	D-ABLAPL/5084/2025	STATE OF ODISHA HAGURA MALIK @ RAGHUNATH MALIK VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /64 /2025 ()	
482	D-ABLAPL/5087/2025	STATE OF ODISHA GOURANGA SUNA VS	ARIJEET MISHRA VS	// BORIGUMMA /12 /2025 ()	
483	D-ABLAPL/5092/2025	STATE OF ODISHA BISWAPRAKASH LENKA VS	BIBHU PRASAD DAS VS	// KENDRAPARA SADAR /59 /2025 ()	
484	D-ABLAPL/5093/2025	STATE OF ODISHA NIRMAL KHUDANIA VS	RAKESH BEHERA VS	// MAHILA P.S. BUXIBAZAR /10 /2025 ()	
485	D-ABLAPL/5096/2025	STATE OF ODISHA CHINMAYA NANDA PANDA VS	PURNA CHANDRA DAS VS	// BADAGODA P.S. /40 /2025 ()	
486	D-ABLAPL/5098/2025	STATE OF ODISHA DEBADATTA PRADHAN VS	KARUNAKAR NAYAK VS	// K.SINGHPUR /7 /2025 ()	
487	D-ABLAPL/5100/2025	STATE OF ODISHA SK MAKSUD @ SK. MUKSUD VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// RAIRANGPUR TOWN /13 /2025 () //	

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488	D-ABLAPL/5102/2025	MANASHA RANJAN SAHOO VS STATE OF ODISHA	BIJAY JENA VS	/ / 0 () //	
489	D-ABLAPL/5104/2025	ASHIM KUMAR MISHRA @ ASHIM MISHRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /55 /2025 () //	AOD20240000012C202500030
490	D-ABLAPL/5105/2025	AKASH MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /126 /2024 () //	AOD20240000012C202500031
491	D-ABLAPL/5107/2025	SUKANTA SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /40 /2025 () //	AOR20220001945C202500009
492	D-ABLAPL/5114/2025	RAJAT PATRA @ RAJAT KUMAR PATRA @ KUNA VS STATE OF ODISHA	HARIPAD MOHANTY VS	GOBINDAPUR /35 /2025 () //	
493	D-ABLAPL/5119/2025	NIRANJAN SAW @ SA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BERHAMPUR /127 /2024 () //	AOR20220001087C202500010
494	D-ABLAPL/5126/2025	RAMESH SAMAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BARI RAMACHANDRAPUR /56 /2025 () //	
495	D-ABLAPL/5127/2025	RAVI MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /45 /2025 () //	
496	D-ABLAPL/5130/2025	TRUPTI KANTA JENA VS STATE OF ODISHA	SABYASACHI JENA VS	ANGUL TOWN /70 /2025 () //	AOD20240000603C202500003
497	D-ABLAPL/5133/2025	MD. AKRAM @ BADA AKRAM VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /67 /2025 () //	
498	D-ABLAPL/5134/2025	JAMBU @ JAMBULATA BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /36 /2018 () //	AOR20220001615C202500022
499	D-ABLAPL/5140/2025	INDRADYUMNA MALLIK	DEEPAK KU SAHOO	NIKIRAI /7 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/5141/2025	BAPI @ BAPINA GHADEI	DEEPAK KU SAHOO	PATKURA /456 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/5142/2025	K.PRASAD ACHARY	DEEPAK KU SAHOO	NIKIRAI /25 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/5155/2025	SANJAY @ SANJAY KUMAR MALIK	ASHOK KUMAR SAHOO	MAHAKALPARA /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/5158/2025	JAGDISH JAISWAL	SATYAPADA SHARMA	BRAHMANITARANG /75 /2025	AOR20220000138C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/5159/2025	PURNA RANA @ PURNA CHANDRA RANA	SAROJ KUMAR MISHRA	GHANTAPADA /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/5161/2025	BHAGYA PALIA @ BHAGYABAN PALIA	SAROJ KUMAR MISHRA	KANTAMAL /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/5167/2025	PRAHALLAD SAMANTRAY	SUVASHISH PATTANAIAK	KHURDA SADAR /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/5168/2025	TIKESWAR SETH @ TIKUNU	SOUMYA MISHRA	barpalli /160 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/5170/2025	MALAYA KUMAR MALIK	CHITTA RANJAN LENKA	PATTAMUNDAI MODEL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/5171/2025	SACHI MAHAKUDA @ SASHI MAHAKUD	AMITAV TRIPATHY	KANTAMAL /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/5172/2025	JAGANNATH PATRA	BIPIN KUMAR NAYAK	BALANGA /309 /2024	
		VS	VS	()	

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511	D-ABLAPL/5176/2025	STATE OF ODISHA JITENDRA PATRA VS	AMITAV TRIPATHY VS	// KANTAMAL /200 /2024 ()	
512	D-ABLAPL/5178/2025	STATE OF ODISHA ROHIT BAG VS	PRASHANTA KUMAR NAYAK VS	// SINDHIKELA PS /1 /2025 ()	AOD20240000333C202500012
513	D-ABLAPL/5182/2025	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	GHANASHYAM MUDULI VS	// BHUBAN /51 /2025 ()	AOD20240000001C202500048
514	D-ABLAPL/5188/2025	STATE OF ODISHA NAKULA NAYAK VS	ANIRUDHA DAS VS	// KOSAGUMUDA /24 /2025 ()	
515	D-ABLAPL/5190/2025	STATE OF ODISHA CHANDAN DAS @ JITEN VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /39 /2025 ()	
516	D-ABLAPL/5193/2025	STATE OF ODISHA NAUSHAD AHMED VS	SUBODH KUMAR MOHANTY VS	// LANJIGARH /2 /2025 ()	
517	D-ABLAPL/5194/2025	STATE OF ODISHA ADITYA MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA SADAR /179 /2024 ()	
518	D-ABLAPL/5196/2025	STATE OF ODISHA RUDRA PRASAD SENAPATI VS	SUKANTA KUMAR NAYAK VS	// ASTARANGA /23 /2025 ()	
519	D-ABLAPL/5197/2025	STATE OF ODISHA KOTHARI PRADHAN VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /56 /2025 ()	
520	D-ABLAPL/5198/2025	STATE OF ODISHA SANJAYA KUMAR ROUT VS	BIDESHI KUMAR GHADEI VS	// LINGARAJ P.S. /31 /2025 ()	
521	D-ABLAPL/5202/2025	STATE OF ODISHA SANJAY BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /15 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :17/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/5203/2025	JAIRAM MALIK @ JAYARAM MALIK VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //	
523	D-ABLAPL/5206/2025	JITU CHHATRIA @ JYOTI RANJAN ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NAWAPARA /28 /2025 () //	
524	D-ABLAPL/5211/2025	SUTAN ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KAKATAPUR /27 /2025 () //	
525	D-ABLAPL/5216/2025	SUKANTA SUNDARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /332 /2024 () //	
526	D-ABLAPL/5219/2025	SANKAR NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	MARINE PS ARAKHAKUDA /9 /2025 () //	
527	D-ABLAPL/5220/2025	BABRUBAHAN SUNDARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /18 /2025 () //	
528	D-ABLAPL/5226/2025	JITENDRA GOCHHAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /142 /2024 () //	
529	D-ABLAPL/5229/2025	FUKUNI @ AHALYA MALLIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /35 /2025 () //	
530	D-ABLAPL/5231/2025	DAMBARU @ DAMBARUDHAR NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /30 /2025 () //	
531	D-ABLAPL/5232/2025	CHANDIA @ CHANDRAKANTA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /588 /2024 () //	
532	D-ABLAPL/5234/2025	BHARAT PATEL @ JOGENDRA PATEL VS STATE OF ODISHA	GANESH KUMAR NAIK VS	SUNDARGARH SADAR /228 /2024 () //	AOR20230000004C202500002
533	D-ABLAPL/5243/2025	SUBHRAJIT ROURTRAY	PRASANTA KUMAR SAHOO	BARI RAMACHANDRAPUR /620 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/5244/2025	STATE OF ODISHA BHRAMAR MALLIK	ASHOK KUMAR ROUT	MAHANGA /35 /2025	
		VS	VS	()	
535	D-ABLAPL/5251/2025	STATE OF ODISHA HAPI @ ASHUTOSH KHATEI @ ASUTOSH	JYOTIRMAYA SAHOO	RANPUR /41 /2025	
		VS	VS	()	
536	D-ABLAPL/5253/2025	STATE OF ODISHA DILESWAR POLA	ACHYUTANANDA PATTANAIAK	DEOGARH /97 /2023	
		VS	VS	()	
537	D-ABLAPL/5254/2025	STATE OF ODISHA BASANTA SWAIN	JYOTIRMAYA SAHOO	BEGUNIAPADA /68 /2025	
		VS	VS	()	
538	D-ABLAPL/5255/2025	STATE OF ODISHA JABIR KHAN	JYOTIRMAYA SAHOO	BEGUNIA P.S. /321 /2024	
		VS	VS	()	
539	D-ABLAPL/5256/2025	STATE OF ODISHA SANTOSH NAYAK	BIBHU PRASAD CHHUALSINGH	GANGAPUR (ASKA) /643 /2024	
		VS	VS	()	
540	D-ABLAPL/5260/2025	STATE OF ODISHA SUKANTI SENAPATI	BIBEKANANDA MAHAPATRA	KOREI /5 /2025	
		VS	VS	()	
541	D-ABLAPL/5264/2025	STATE OF ODISHA GANGADHAR PARIDA	SAPAN KUMAR LENKA	JAJPUR SADAR /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :17/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SATYAJIT MOHANTY, P.KAMAT	3/2025
2	D-CRP/6835/2025 CRP/ /	SUCHITRA MITAL MP	TUSAR KUMAR MISHRA	13/2025
3	D-RFA/55/2010 RFA/55/2010	KRUSHNA CH.MALLICK MP	M/S.BHASKAR CH.PANDA	28/2025
4	D-RFA/71/2010 RFA/71/2010	RAJKISHORE NAYAK MP	M/S.R.N.BEHERA	29/2025
5	D-CRLMP/5146/2025 CRLMP/ /	AROOP SINGH SAMANTARAY MP	B.K.MOHANTY	44/2025
6	D-TRP(C)/6743/2025 TRP(C)/ /	BABITA SAMAL MP	RAJENDRA KUMAR PRADHAN	46/2025
7	D-TRP(C)/6826/2025 TRP(C)/ /	RAJESH KUMAR NANDA@RAJESH NANDA MP	A.LALITENDU MISHRA	47/2025
8	D-TRP(C)/6865/2025 TRP(C)/ /	APARNA AGRAWALLA MP	SATYAJIT MOHAPATRA	48/2025
9	D-TRP(C)/6880/2025 TRP(C)/ /	NAMRATA SAMAL MP	BYOMOKESH SAHOO	49/2025
10	D-TRP(C)/6894/2025 TRP(C)/ /	SASMITA MAHARANA MP	PRATAP KUMAR NAYAK	50/2025
11	D-TRP(C)/6945/2025 TRP(C)/ /	MAMATA DAS MP	PRAVASH CHANDRA JENA	51/2025
12	D-JCRLA/13/2019 JCRLA/13/2019	KHAGAPATI HARIJAN MP	SK. ZAFARULLA	57/2025
13	D-JCRLA/13/2019 JCRLA/13/2019	KHAGAPATI HARIJAN MP	MR.P.RAMA KRISHNA PATRA	58/2025
14	D-JCRLA/17393/2024 JCRLA/85/2024	KANDHA GOUDA MP	BINAPANI TRIPATHY	59/2025
15	D-LAA/6767/2025 LAA/ /	RABINDRANATH SENAPATI MP	SUDHIR CHANDRA MOHANTY	60/2025
16	D-CONTC/49579/2024 CONTC/7932/2024	BUDHUA LAKRA MP	ADV.	71/2025
17	D-CONTC/7768/2021 CONTC/7768/2021	CHITTARANJAN JEE MP	PRAVAT KUMAR BISWAL	72/2025
18	D-CONTC/6800/2023 CONTC/6800/2023	SUSHAMA MEHER MP	ADV	73/2025
19	D-CONTC/3293/2025 CONTC/ /	PURANDAR MAHAKUD MP	PRAFULLA KUMAR MOHAPATRA	74/2025
20	D-CONTC/3785/2025 CONTC/ /	BHASKAR TRIPATHY MP	PRAFULLA KUMAR MOHAPATRA	75/2025
21	D-RPFAM/19614/2024 RPFAM/142/2024	BAVISETTY SANTOSH KUMAR@B. SANTOSH KUMAR MP	DR. K. S. RAMA RANDA	90/2025
22	D-RPFAM/14699/2024 RPFAM/77/2024	SUBODH KUMAR DAS MP	KALPATARU MISHRA	91/2025
23	D-RPFAM/6831/2025 RPFAM/ /	BINOD KUMAR BADAIAK MP	BHAGABAN MOHANTY	92/2025
24	D-RPFAM/6831/2025 RPFAM/ /	BINOD KUMAR BADAIAK MP	BHAGABAN MOHANTY	93/2025
25	D-RPFAM/6837/2025 RPFAM/ /	DEBASIS PADHI MP	DR. BINODA KUMAR MISHRA	94/2025
26	D-RPFAM/6837/2025	DEBASIS PADHI	DR. BINODA KUMAR MISHRA	

	RPFAM/ /	MP		95/2025
27	D-RPFAM/6918/2025	KULAMANI SAHOO	BISWARANJAN MAHARATHA	
	RPFAM/ /	MP		96/2025
28	D-RPFAM/6918/2025	KULAMANI SAHOO	BISWARANJAN MAHARATHA	
	RPFAM/ /	MP		97/2025
29	D-CMAPL/5125/2025	PRAMOD KUMAR SAMANTARAY	RASMIREKHA NAYAK	
	CMAPL/65/2025	MP		108/2025
30	D-CMAPL/2363/2025	THE MANAGER, M/S ORIENTAL INSURANCE CO. LTD., KHURDA		
	CMAPL/39/2025	MP		109/2025
31	D-CMAPL/6885/2025	PRAVATI MALLIK	ADV.	
	CMAPL/ /	MP		110/2025
32	D-CMAPL/2083/2025	SUSILA MALLICK	BRAJA MOHAN SARANGI	
	CMAPL/ /	MP		111/2025
33	D-CMAPL/2083/2025	SUSILA MALLICK	BRAJA MOHAN SARANGI	
	CMAPL/ /	MP		112/2025
34	D-MATA/123/2023	AMARENDRA SAMAL	ASHISH KUMAR MISHRA	
	MATA/123/2023	MP		115/2025
35	D-MATA/872/2025	APARAJITA DEEP MANNA	BIBHU PRASAD MOHANTY	
	MATA/75/2025	MP		116/2025
36	D-MATA/872/2025	APARAJITA DEEP MANNA	BIBHU PRASAD MOHANTY	
	MATA/75/2025	MP		117/2025
37	D-MATA/6849/2025	RANISH DHAL	BIPLABA P.B. BAHALI	
	MATA/ /	MP		118/2025
38	D-FAO/47158/2024	JAGANNATH MOHANTY	MAMATA MISHRA	
	FAO/566/2024	MP		119/2025
39	D-MATA/6891/2025	ALBERT XALXO	DEBASISH SAMAL	
	MATA/ /	MP		119/2025
40	D-FAO/19365/2024	RAJ RAJESWAR SINGH DEO	UMA CHARAN MISHRA	
	FAO/196/2024	MP		120/2025
41	D-CRLREV/5056/2025	RINKU PIDISIKA @ PERISIKA	BIRAJA PRASANNA DAS	
	CRLREV/ /	MP		137/2025
42	D-CRLREV/5056/2025	RINKU PIDISIKA @ PERISIKA	BIRAJA PRASANNA DAS	
	CRLREV/ /	MP		138/2025
43	D-CRLREV/5091/2025	MANOJ DAS	ARIJEET MISHRA	
	CRLREV/ /	MP		139/2025
44	D-CRLREV/5091/2025	MANOJ DAS	ARIJEET MISHRA	
	CRLREV/ /	MP		140/2025
45	D-CRLREV/5086/2025	MANORANJAN SAHOO	JUDHISTHIR SAHOO	
	CRLREV/ /	MP		141/2025
46	D-CRLREV/5237/2025	KAILASH CHANDRA BISOYI	GOPAL PRASAD JENA	
	CRLREV/ /	MP		142/2025
47	D-BLAPL/1143/2025	AJIT PATEL @ AJEET PATEL	SHYAM MANOHAR	
	BLAPL/634/2025	MP		224/2025
48	D-BLAPL/38992/2024	RAJESH DIGAL	MANAS KUMAR BEHERA	
	BLAPL/194/2025	MP		225/2025
49	D-BLAPL/34232/2024	SUKANTA KUMAR PATTNAIK	LAMBODOR ACHARI	
	BLAPL/11664/2024	MP		226/2025
50	D-BLAPL/21748/2024	RAJAT KUMAR		
	BLAPL/7582/2024	MP		227/2025
51	D-BLAPL/34907/2024	PRASANT DASH	PUSPAMITRA MOHAPATRA	
	BLAPL/11956/2024	MP		228/2025
52	D-BLAPL/31252/2024	PRADIP @ PRADEEP BAG	JAYADEBA BEHERA	
	BLAPL/10572/2024	MP		229/2025
53	D-BLAPL/29823/2024	JITENDRA @ JITU SAHU	SANTOSH KUMAR MAHANTY	
	BLAPL/10457/2024	MP		230/2025
54	D-BLAPL/36889/2024	ROHAN KUMAR NAYAK @ ROHAN	JYOTIRMAYA SAHOO	
	BLAPL/12333/2024	MP		231/2025
55	D-BLAPL/33492/2024	KALIA MALIKA	SIDDHARTH GOUTAM DAS	
	BLAPL/12403/2024	MP		232/2025
56	D-RSA/6018/2025	KAZI MD. MEHEBUB ILAHI @ SIDDIQUE	ANAM CHARAN PANDA	
	RSA/ /	MP		247/2025
57	D-RSA/387/2019	PRAMOD KU.SWAIN	AJODHYA RANJAN DASH	
	RSA/387/2019	MP		248/2025

58	D-RSA/362/2016 RSA/362/2016	UDAYNATH SAHU MP	SUMITRA MOHANTY	249/2025
59	D-RSA/362/2016 RSA/362/2016	UDAYNATH SAHU MP	M/S.RAMAKANTA MOHANTY	250/2025
60	D-RSA/362/2016 RSA/362/2016	UDAYNATH SAHU MP	M/S.RAMAKANTA MOHANTY	251/2025
61	D-CMP/6735/2025 CMP/ /	JAMI VENKATA SURYAPRABHA MP	PRASANNA KUMAR MISHRA	251/2025
62	D-RSA/106/2022 RSA/106/2022	JOSEPH PANI MP	ASHOK DAS	252/2025
63	D-CMP/6770/2025 CMP/ /	ARNAPURNA DAS MP	RAMESH CHANDRA SAHOO	252/2025
64	D-RSA/6961/2025 RSA/ /	TARA PRASAD TRIPATHY MP	AMIT KUMAR BOSE	253/2025
65	D-CMP/6776/2025 CMP/ /	JAYADEV MISHRA MP	ARABINDA TRIPATHY	253/2025
66	D-CMP/6755/2025 CMP/ /	BISAKHA BISHI MP	NIRANJAN SINGH (1)	254/2025
67	D-CMP/6801/2025 CMP/ /	SASHIBHUSHAN DWIBEDI MP	CHINMAYA KUMAR SAHU	255/2025
68	D-CMP/1213/2022 CMP/1213/2022	RABINDRANATH SENAPATI MP	SAMIR KUMAR MISHRA	256/2025
69	D-CMP/1214/2022 CMP/1214/2022	RABINDRANATH SENAPATI MP	SAMIR KUMAR MISHRA	257/2025
70	D-CMP/6827/2025 CMP/ /	ANITA MOHAPATRA MP	JITENDRA KUMAR MISHRA (2)	258/2025
71	D-CMP/822/2023 CMP/822/2023	BIJAN KUMAR MAHAPATRA MP		259/2025
72	D-CMP/6839/2025 CMP/ /	JYOTIRMALA BISWAMITRA MP	TUSAR KUMAR MISHRA	260/2025
73	D-CMP/6839/2025 CMP/ /	JYOTIRMALA BISWAMITRA MP	TUSAR KUMAR MISHRA	261/2025
74	D-CMP/6855/2025 CMP/ /	GANJAM URBAN TRANSPORT SERVICES MP	INDRANIL KUMAR RAMM	262/2025
75	D-CMP/6862/2025 CMP/ /	GANJAM URBAN TRANSPORT SERVICES MP	INDRANIL KUMAR RAMM	263/2025
76	D-CMP/42745/2024 CMP/1138/2024	MENKARANI MOHANTY MP	BIBEKANANDA BHUYAN	264/2025
77	D-CMP/6868/2025 CMP/ /	USHABATI PATEL MP	MANOJ KUMAR PANDA	265/2025
78	D-CMP/6972/2025 CMP/ /	JOGI JENA MP	BANSHIDHAR SATAPATHY	266/2025
79	D-ABLAPL/2306/2018 ABLAPL/2306/2018	KALYAN KUMAR MANDAL MP		452/2025
80	D-ABLAPL/768/2025 ABLAPL/379/2025	NARESH HARIJAN MP		453/2025
81	D-ABLAPL/38738/2024 ABLAPL/14922/2024	GULU@CHITTA RANJAN DAS MP	ASUTOSH TRIPATHY	454/2025
82	D-ABLAPL/363/2025 ABLAPL/199/2025	HRUDANANDA @ DHANESWAR ROUT MP		455/2025
83	D-ABLAPL/14486/2023 ABLAPL/14486/2023	BAPI @ BAPINA GHADEI MP		456/2025
84	D-ABLAPL/35028/2024 ABLAPL/13310/2024	MD. OKIL KHAN MP		457/2025
85	D-ABLAPL/36559/2024 ABLAPL/13921/2024	JIKHARIYA MAJHI MP		458/2025
86	D-ABLAPL/36563/2024 ABLAPL/13952/2024	AJAYA SABAR MP		459/2025
87	D-ABLAPL/36327/2024 ABLAPL/13979/2024	RANJIT KARADA @ KARAD MP		460/2025
88	D-ABLAPL/12464/2023 ABLAPL/12464/2023	NARENDRA BISWAL MP		461/2025
89	D-ABLAPL/24989/2024	HRUSIKESH CHAND @ NETA		

	ABLAPL/9116/2024	MP		462/2025
90	D-ABLAPL/1733/2025	LALMOHAN DAS		
	ABLAPL/810/2025	MP		463/2025
91	D-ABLAPL/4512/2017	MINATI PATEL		
	ABLAPL/4512/2017	MP		464/2025
92	D-ABLAPL/3022/2025	SUDHIR KUMAR PRADHAN		
	ABLAPL/1332/2025	MP		465/2025
93	D-CRLA/5046/2025	SANKHESWAR MAJHI	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		534/2025
94	D-CRLA/5046/2025	SANKHESWAR MAJHI	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		535/2025
95	D-CRLA/5046/2025	SANKHESWAR MAJHI	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		536/2025
96	D-CRLA/5053/2025	SIBA @ KARTIK DALEI	PRAMOD KUMAR JENA	
	CRLA/ /	MP		537/2025
97	D-MACA/6686/2025	JAGYANSINI CHHATRIA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		537/2025
98	D-MACA/6694/2025	BRUNDABAN SWAIN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		538/2025
99	D-CRLA/5053/2025	SIBA @ KARTIK DALEI	PRAMOD KUMAR JENA	
	CRLA/ /	MP		538/2025
100	D-MACA/6697/2025	SUSHAMA NAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		539/2025
101	D-CRLA/5053/2025	SIBA @ KARTIK DALEI	PRAMOD KUMAR JENA	
	CRLA/ /	MP		539/2025
102	D-CRLMC/5049/2025	RUBINA MOHANTY	DEBA KUMAR RATH	
	CRLMC/710/2025	MP		539/2025
103	D-CRLA/126/2014	KARUNAKAR DAS	M/S.BASANTA KU.DAS	
	CRLA/126/2014	MP		540/2025
104	D-CRLMC/5051/2025	SAROJ KUMAR ROUT	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		540/2025
105	D-MACA/6697/2025	SUSHAMA NAIK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		540/2025
106	D-CRLMC/27821/2024	BHOBANI GOCHHAYAT	RANJU MISRA	
	CRLMC/3587/2024	MP		541/2025
107	D-CRLA/5438/2024	NAGARJUNA BISOI	SUSANTA KUMAR MISHRA	
	CRLA/158/2024	MP		541/2025
108	D-MACA/6705/2025	MERY DUNG DUNG	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		541/2025
109	D-CRLMC/5106/2025	SAMBIT KUMAR	SHIBANI SHANKAR PRADHAN	
	CRLMC/ /	MP		542/2025
110	D-CRLA/780/2018	S.DAMBA DORA	SURAJ MOHANTY, M/S. N.N.MOHAPATRA,G.B.MISHRA,P.K.ROUT, BI	
	CRLA/780/2018	MP		542/2025
111	D-MACA/6717/2025	RAJESH RANJAN SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		542/2025
112	D-CRLA/5147/2025	DINABANDHU BHATRA	ANIRUDHA DAS	
	CRLA/ /	MP		543/2025
113	D-CRLMC/5120/2025	RATNAKAR SAHOO	AMITAV TRIPATHY	
	CRLMC/ /	MP		543/2025
114	D-MACA/6717/2025	RAJESH RANJAN SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		543/2025
115	D-CRLA/5147/2025	DINABANDHU BHATRA	ANIRUDHA DAS	
	CRLA/ /	MP		544/2025
116	D-MACA/6725/2025	RESHAMA DEVI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		544/2025
117	D-CRLMC/5109/2025	RAMA CHANDRA BEHERA	SUBASH CHANDRA ACHARYA	
	CRLMC/ /	MP		544/2025
118	D-MACA/6731/2025	JAYDEB KISAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		545/2025
119	D-CRLA/5204/2025	BABULI NAIK	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		545/2025
120	D-CRLMC/5128/2025	GOLAP SETHY	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		545/2025

121	D-CRLMC/256/2025 CRLMC/100/2025	HIMANSU SEKHAR BARIK MP		546/2025
122	D-CRLA/5204/2025 CRLA/ /	BABULI NAIK MP	PABITRA KUMAR NAYAK	546/2025
123	D-MACA/6736/2025 MACA/ /	BIMALA SINGH MP	PRADEEP KUMAR MISHRA	546/2025
124	D-MACA/6739/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMPALPUR MP	PABITRA KUMAR MAHALI	547/2025
125	D-CRLMC/5148/2025 CRLMC/ /	PRAVATI MANTRI @ SUSAMA PRADHAN AMITAV TRIPATHY MP		547/2025
126	D-CRLA/5204/2025 CRLA/ /	BABULI NAIK MP	PABITRA KUMAR NAYAK	547/2025
127	D-CRLMC/5149/2025 CRLMC/ /	DHANAJAYA ROUT MP	ASHOK KUMAR SAHOO	548/2025
128	D-CRLA/5205/2025 CRLA/ /	MIHIR KUMAR SINGH @ MIHIR SINGH MP	HARMOHAN DHAL	548/2025
129	D-MACA/6739/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMPALPUR MP	PABITRA KUMAR MAHALI	548/2025
130	D-MACA/6744/2025 MACA/ /	D.M.,NATIONAL INSURSNC E CO. LTD., CUPRAKANTA MP	CUPRAKANTA KUMAR MAHALI	549/2025
131	D-CRLA/5205/2025 CRLA/ /	MIHIR KUMAR SINGH @ MIHIR SINGH MP	HARMOHAN DHAL	549/2025
132	D-CRLMC/5156/2025 CRLMC/ /	ASHWINI KUMAR HOTA MP	SHIBANI SHANKAR PRADHAN	549/2025
133	D-CRLA/5210/2025 CRLA/ /	LAXMAN DALEI MP	DEBA PRASAD DAS	550/2025
134	D-CRLMC/5179/2025 CRLMC/ /	SATYABRATA MOHANTY MP	PRIYA RANJAN SINGH	550/2025
135	D-MACA/6744/2025 MACA/ /	D.M.,NATIONAL INSURSNC E CO. LTD., CUPRAKANTA MP	CUPRAKANTA KUMAR MAHALI	550/2025
136	D-CRLA/5210/2025 CRLA/ /	LAXMAN DALEI MP	DEBA PRASAD DAS	551/2025
137	D-CRLMC/5222/2025 CRLMC/ /	KANTA NATH SARAF MP	GAUTAM TRIPATHY	551/2025
138	D-MACA/4603/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANSONDI MP	ANSONDI NATH ROY	551/2025
139	D-CRLMC/5233/2025 CRLMC/ /	JALADHARA SETHI MP	SANJIB KUMAR BHANJADEO	552/2025
140	D-CRLA/5218/2025 CRLA/ /	PANKAJ @ RUKMAN BISHI MP	DEVASHIS PANDA	552/2025
141	D-MACA/5967/2025 MACA/ /	NAGARJUNA SENAPATI MP	JEEVANJYOTI MOHANTY	552/2025
142	D-MACA/6860/2025 MACA/ /	D.M., THE ORIENTAL INSURANCE CO. LTD.,RUMBALA MP	RUMBALA PATI	553/2025
143	D-CRLMC/5252/2025 CRLMC/ /	PARAM NAYAK MP	BITAS KUMAR SWAIN	553/2025
144	D-CRLA/5218/2025 CRLA/ /	PANKAJ @ RUKMAN BISHI MP	DEVASHIS PANDA	553/2025
145	D-CRLA/5227/2025 CRLA/ /	INDUMATI ROUT MP	PRASANT KUMAR SAHOO	554/2025
146	D-CRLA/5227/2025 CRLA/ /	INDUMATI ROUT MP	PRASANT KUMAR SAHOO	555/2025
147	D-CRLA/5240/2025 CRLA/ /	KANDIRI SAHU MP	CHIRANJIB ROUT	556/2025
148	D-CRLA/5240/2025 CRLA/ /	KANDIRI SAHU MP	CHIRANJIB ROUT	557/2025
149	D-CRLA/5247/2025 CRLA/ /	RACHANA SETHI MP	BISWAJIT RANJAN TRIPATHY	558/2025
150	D-WA/6689/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1101/2025
151	D-WA/6689/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1102/2025
152	D-WA/6689/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	

	WA/ /	MP		1103/2025
153	D-WA/6688/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1104/2025
154	D-WA/6688/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1105/2025
155	D-WA/6688/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1106/2025
156	D-WA/6693/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1107/2025
157	D-WA/6693/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1108/2025
158	D-WA/6693/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		1109/2025
159	D-WA/6751/2025	ODISHA STATE FINANCIAL CO., CUTTACK	SATYAJIT PATTANAIAK	
	WA/ /	MP		1110/2025
160	D-WA/6690/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1111/2025
161	D-WA/6690/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1112/2025
162	D-WA/6690/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	WA/ /	MP		1113/2025
163	D-WA/6760/2025	ODISHA GRAMYA BANK BUSINESS CORRECTION ASSOCIATION, KHURDA		
	WA/ /	MP		1114/2025
164	D-WA/6834/2025	KAMAL LOCHAN SAHOO	SOMA PATNAIK	
	WA/ /	MP		1115/2025
165	D-WA/6745/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	
	WA/ /	MP		1116/2025
166	D-WA/6745/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A.	
	WA/ /	MP		1117/2025
167	D-WA/6843/2025	DEBASISH MISHRA	SOMA PATNAIK	
	WA/ /	MP		1118/2025
168	D-WA/6875/2025	KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION, BBSR		
	WA/ /	MP		1119/2025
169	D-WA/51336/2024	SHIWANGI MAHATO	MANOJ KUMAR MOHANTY	
	WA/3311/2024	MP		1121/2025
170	D-WA/6878/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		1122/2025
171	D-WA/6878/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		1123/2025
172	D-WA/6847/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1124/2025
173	D-WA/6847/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	
	WA/ /	MP		1125/2025
174	D-WA/6980/2025	B.DILESWARI	MANOJ KUMAR MOHANTY	
	WA/ /	MP		1126/2025
175	D-WA/6980/2025	B.DILESWARI	MANOJ KUMAR MOHANTY	
	WA/ /	MP		1127/2025
176	D-WA/6980/2025	B.DILESWARI	MANOJ KUMAR MOHANTY	
	WA/ /	MP		1128/2025
177	D-WP(C)/6681/2025	KHURSID BEGUM	TRILOCHAN NANDA	
	WP(C)/5092/2025	MP		2854/2025
178	D-WP(C)/6682/2025	MD.RAFIK MUSANI	TRILOCHAN NANDA	
	WP(C)/ /	MP		2855/2025
179	D-WP(C)/6687/2025	DEEPTIMAYEE PRADHAN	MITHUN DAS	
	WP(C)/5049/2025	MP		2856/2025
180	D-WP(C)/6692/2025	MD.SADIK	TRILOCHAN NANDA	
	WP(C)/ /	MP		2857/2025
181	D-WP(C)/6695/2025	AFROJ BEGUM	TRILOCHAN NANDA	
	WP(C)/ /	MP		2858/2025
182	D-WP(C)/43184/2024	ANUSAYA BARAL	KRISHNA CHANDRA SAHU	
	WP(C)/26598/2024	MP		2859/2025
183	D-WP(C)/6695/2025	AFROJ BEGUM	TRILOCHAN NANDA	
	WP(C)/ /	MP		2860/2025

184	D-WP(C)/6698/2025 WP(C)/ /	JANAB BEGUM MP	TRILOCHAN NANDA	2861/2025
185	D-WP(C)/6700/2025 WP(C)/ /	NOORI BEGUM @ NURI BEGUM MP	TRILOCHAN NANDA	2862/2025
186	D-WP(C)/54389/2024 WP(C)/33061/2024	NARESH KUMAR KARJEE MP	RAJIB RATH	2863/2025
187	D-WP(C)/54442/2024 WP(C)/33149/2024	SIBA MALIKA MP	RAJIB RATH	2864/2025
188	D-WP(C)/6702/2025 WP(C)/ /	ZAHEER KHAN MP	TRILOCHAN NANDA	2865/2025
189	D-WP(C)/6704/2025 WP(C)/ /	SAIRA BEGUM MP	TRILOCHAN NANDA	2866/2025
190	D-WP(C)/6706/2025 WP(C)/ /	MD.JABID @ JAHIR MP	TRILOCHAN NANDA	2867/2025
191	D-WP(C)/8251/2009 WP(C)/8251/2009	LAXMI SUNA MP	M/S.N.C.PATI,M/S.NARESH CH. JENA,B.D.PANDA	2868/2025
192	D-WP(C)/8251/2009 WP(C)/8251/2009	LAXMI SUNA MP	M/S.N.C.PATI,M/S.NARESH CH. JENA,B.D.PANDA	2869/2025
193	D-WP(C)/8251/2009 WP(C)/8251/2009	LAXMI SUNA MP	M/S.N.C.PATI,M/S.NARESH CH. JENA,B.D.PANDA	2870/2025
194	D-WP(C)/6709/2025 WP(C)/ /	STATE BANK OF INDIA, MADHUPATNA, SUBRAK MP	SUBRAK MISRA	2871/2025
195	D-WP(C)/6711/2025 WP(C)/ /	SAFINA @ SAPHINA BI MP	TRILOCHAN NANDA	2872/2025
196	D-WP(C)/7173/2024 WP(C)/5253/2024	PARADIP PORT BANIK SANGHA, JAGATSINGHPUR MP	ASHISH KUMAR MOHAPATRA	2873/2025
197	D-WP(C)/3280/2025 WP(C)/2813/2025	DR. AISWARYA CHOUDHURY MP	DIGAMBARA MISHRA	2874/2025
198	D-WP(C)/6713/2025 WP(C)/ /	PITABASA RATHA MP	KUNAL KUMAR SWAIN	2875/2025
199	D-WP(C)/6714/2025 WP(C)/ /	SEKH ALIM MP	TRILOCHAN NANDA	2876/2025
200	D-WP(C)/16389/2023 WP(C)/16389/2023	KULAMANI BEHERA MP	AJIT KUMAR TRIPATHY	2877/2025
201	D-WP(C)/6718/2025 WP(C)/ /	SAKILA BANO MP	TRILOCHAN NANDA	2878/2025
202	D-WP(C)/6720/2025 WP(C)/ /	HAKIMUN NISHA MP	TRILOCHAN NANDA	2879/2025
203	D-WP(C)/53474/2024 WP(C)/32668/2024	JYOTIRMAYEE NAIK MP	ASHIS KUMAR MISHRA	2880/2025
204	D-WP(C)/3195/2025 WP(C)/2906/2025	STATE LEVEL ALL ORISSA SETT. AND CONS. OF LANDS NON GAZETTED TECH. OFFICERS ASSOCIATION, SAMBALPUR MP		2881/2025
205	D-WP(C)/1109/2022 WP(C)/1109/2022	BINAYAK MISHRA MP	BIMBISAR DASH	2882/2025
206	D-WP(C)/6721/2025 WP(C)/ /	NIRMAL CHANDRA MALIK MP	PRADEEP KUMAR KHUNTIA	2883/2025
207	D-WP(C)/7734/2013 WP(C)/7734/2013	NARENDRA KU.BEHERA MP	M/S.A.R.DASH	2884/2025
208	D-WP(C)/6658/2025 WP(C)/5077/2025	PARBATI PADRA MP	ASHIT KUMAR DASH	2885/2025
209	D-WP(C)/6726/2025 WP(C)/5096/2025	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	2886/2025
210	D-WP(C)/6724/2025 WP(C)/5136/2025	BIKASH KUJUR MP	DR. JITENDRA KUMAR LENKA	2887/2025
211	D-WP(C)/6726/2025 WP(C)/5096/2025	ASHOK KUMAR MOHANTY MP	MANOJ KUMAR MOHANTY	2888/2025
212	D-WP(C)/6727/2025 WP(C)/ /	M/S CHANDANESWAR VARIETHY STORE PABITRA KUMAR DUTTA MP		2889/2025
213	D-WP(C)/6730/2025 WP(C)/ /	ROHIT KUMAR BEHERA MP	AJIT CH MOHAPATRA	2890/2025
214	D-WP(C)/6733/2025 WP(C)/ /	PITAMBAR BEHERA MP	KRISHNA CHANDRA SAHU	2891/2025
215	D-WP(C)/6734/2025	CH.SYAM SUNDAR PATRO	PRASANTA KUMAR NANDA	

	WP(C)/ /	MP		2892/2025
216	D-WP(C)/1128/2025 WP(C)/1265/2025	SUSAMARANI SAMANTARAY MP	DHIRENDRA KUMAR MOHAPATRA	2893/2025
217	D-WP(C)/6738/2025 WP(C)/ /	HIMANSU SEKHAR NAYAK MP	ARUN KUMAR PATRA	2894/2025
218	D-WP(C)/6741/2025 WP(C)/ /	SATYABRATA PAL MP	ARUN KUMAR PATRA	2895/2025
219	D-WP(C)/6746/2025 WP(C)/ /	PANCHANAN SAHU MP	ARIJEET MISHRA	2896/2025
220	D-WP(C)/6239/2025 WP(C)/4956/2025	NIBEDAN PANDA MP	ALOK KUMAR PANDA	2897/2025
221	D-WP(C)/6355/2025 WP(C)/ /	SATYABRATA PATTNAIK MP	BIBHU PRASAD DAS	2898/2025
222	D-WP(C)/6748/2025 WP(C)/ /	RAJKUMARI BARIHA MP	ARIJEET MISHRA	2899/2025
223	D-WP(C)/6749/2025 WP(C)/ /	BASANTI KUDEI MP	ARIJEET MISHRA	2900/2025
224	D-WP(C)/45175/2024 WP(C)/26641/2024	KALINGA EYE HOSPITAL, DHENKANAL MP	DR. BINODA KUMAR MISHRA	2901/2025
225	D-WP(C)/6750/2025 WP(C)/ /	JAGANNATH PRASAD NANDA MP	HARIKRUSHNA PANIGRAHI	2902/2025
226	D-WP(C)/6753/2025 WP(C)/ /	MANOJ MANJARI MOHANTY MP	SNIGDHA BEHERA	2903/2025
227	D-WP(C)/1054/2025 WP(C)/1255/2025	M/S. SREE METALIKS LTD, KEONJHAR. MP	KSHIROD KUMAR SAHOO	2904/2025
228	D-WP(C)/6754/2025 WP(C)/ /	M/S RITIKA INDUSTRIES LIMITED MP	BHABANI PRASAD MOHANTY	2905/2025
229	D-WP(C)/6758/2025 WP(C)/ /	NARENDRA KISHORE BHOI MP	BHOJARAJ SETHI	2906/2025
230	D-WP(C)/6765/2025 WP(C)/5131/2025	PRABHA XESS MP	AKSHAYA KUMAR JENA	2907/2025
231	D-WP(C)/765/2025 WP(C)/1036/2025	M/S. PRADHAN CONSTRUCTION, ANGUL MP	SUKANTA KUMAR DALAI	2908/2025
232	D-WP(C)/28832/2024 WP(C)/16598/2024	SASI BHUSANA JENA MP	SAILABALA JENA	2909/2025
233	D-WP(C)/28840/2024 WP(C)/16609/2024	RAMESH CHANDRA BEHERA MP	SAILABALA JENA	2910/2025
234	D-WP(C)/28839/2024 WP(C)/16602/2024	ANKURA CHARANA BEHERA MP	SAILABALA JENA	2911/2025
235	D-WP(C)/1302/2025 WP(C)/1390/2025	JHUNU BEHERA MP	NIRMAL RANJAN ROURAY	2912/2025
236	D-WP(C)/5027/2025 WP(C)/3799/2025	NALINI PANDA MP		2913/2025
237	D-WP(C)/42947/2024 WP(C)/25894/2024	PRASHANT KUMAR SAHOO MP	SIBA SANKAR SAMANTARAY	2914/2025
238	D-WP(C)/26936/2024 WP(C)/15593/2024	NARAYAN PARIDA MP		2915/2025
239	D-WP(C)/4318/2025 WP(C)/3978/2025	BIDYABATI TRIPATHY MP	DR. BINODA KUMAR MISHRA	2916/2025
240	D-WP(C)/6782/2025 WP(C)/ /	SUB DIVISIONAL OFFICER (ELECTRICAL) MP	HIRSONDIA KRISHNA SIBANANDA KUMAR TRIPATHY	2917/2025
241	D-WP(C)/6781/2025 WP(C)/ /	MANOJ KUMAR MISHRA MP	SUDEEP KUMAR SARANGI	2918/2025
242	D-WP(C)/6707/2025 WP(C)/ /	PRAVATI DEVI MP	RAMA KRISHNA BISOI	2919/2025
243	D-WP(C)/6784/2025 WP(C)/ /	PRAVASINI DWIVEDI MP	SUDEEP KUMAR SARANGI	2920/2025
244	D-WP(C)/6786/2025 WP(C)/ /	MANOJ KUMAR MISHRA MP	SUDEEP KUMAR SARANGI	2921/2025
245	D-WP(C)/6785/2025 WP(C)/ /	SAILABALA MOHANTY MP	DIPTI RANJAN BHOKTA	2922/2025
246	D-WP(C)/6787/2025 WP(C)/ /	RAUTA MUNDA MP	AMITAV TRIPATHY	2923/2025

	WP(C)/10134/2013	MP		2955/2025
279	D-WP(C)/51536/2024	RAMAKANTA KANUNGO	UMAKANTA MISHRA	
	WP(C)/31351/2024	MP		2956/2025
280	D-WP(C)/6850/2025	RANJIT KUMAR MISHRA	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		2957/2025
281	D-WP(C)/39489/2024	SURAJ KUMAR BHOI	LAXMI PRASAD DWIVEDY	
	WP(C)/23896/2024	MP		2958/2025
282	D-WP(C)/6861/2025	UTKAL KISHORE KHUNTIA	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		2959/2025
283	D-WP(C)/6864/2025	MANJULATA SAHOO	MIHIR KANTA RATH	
	WP(C)/ /	MP		2960/2025
284	D-WP(C)/6769/2025	M/S. SASMITA BEHERA	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		2961/2025
285	D-WP(C)/6870/2025	NAGMA PARBIN	ATUL TRIPATHY	
	WP(C)/ /	MP		2962/2025
286	D-WP(C)/6871/2025	SATYABATI NAYAK	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		2963/2025
287	D-WP(C)/7824/2015	MAHENDRA KU.JESTI	M/S.DEBENDRA KU.SAHOO, MR. B.PUJARI	
	WP(C)/7824/2015	MP		2964/2025
288	D-WP(C)/6873/2025	ANANTA NAYAK	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		2965/2025
289	D-WP(C)/5884/2025	DR. DEEPAK KUMAR BEHERA	BIJOY SWAROOP NANDA	
	WP(C)/4364/2025	MP		2966/2025
290	D-WP(C)/5880/2025	DR. DEBABRATA PANDA	BIJOY SWAROOP NANDA	
	WP(C)/4365/2025	MP		2967/2025
291	D-WP(C)/6879/2025	SIBARAM SAHU	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		2968/2025
292	D-WP(C)/1619/2025	DILLIP NAIK		
	WP(C)/1517/2025	MP		2969/2025
293	D-WP(C)/5117/2025	NIRUPAMA MALIK	ANUPAM RATH	
	WP(C)/4008/2025	MP		2970/2025
294	D-WP(C)/5117/2025	NIRUPAMA MALIK	ANUPAM RATH	
	WP(C)/4008/2025	MP		2971/2025
295	D-WP(C)/6881/2025	TEJESWAR NAYAK	JAGANNATH BHUYAN	
	WP(C)/ /	MP		2972/2025
296	D-WP(C)/6882/2025	REELI BEHERA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		2973/2025
297	D-WP(C)/6886/2025	BHABANI SANKAR MOHANTA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		2974/2025
298	D-WP(C)/6893/2025	SANKARSAN SETHI	SIDHESWAR MALLIK	
	WP(C)/ /	MP		2975/2025
299	D-WP(C)/6897/2025	MANORAMA SANITARY	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		2976/2025
300	D-WP(C)/13875/2020	PARTHA SARATHI PRADHAN	SANJAY KUMAR MISHRA	
	WP(C)/13875/2020	MP		2977/2025
301	D-WP(C)/6905/2025	SUBASH CHANDRA PANDA	NIHAL RATH	
	WP(C)/ /	MP		2978/2025
302	D-WP(C)/51778/2024	M/S. OOMKAR TECHNICAL SERVICES PRIVATE LIMITED, MAYURBHANJ		
	WP(C)/31524/2024	MP		2979/2025
303	D-WP(C)/38321/2024	DEEPAK KUMAR BEHERA		
	WP(C)/25038/2024	MP		2980/2025
304	D-WP(C)/39608/2024	REBATI PRADHAN		
	WP(C)/25988/2024	MP		2981/2025
305	D-WP(C)/31568/2024	SANDHYARANI MALLICK	GYANA RANJAN SETHI	
	WP(C)/17873/2024	MP		2982/2025
306	D-WP(C)/6913/2025	MAKARDHWAJA SAMARATH	SIBA PRASAD PATRA	
	WP(C)/ /	MP		2983/2025
307	D-WP(C)/6234/2025	THE MANAGER LEGAL , M/S SHRIRAM GENERAL INSURANCE CO LTD		
	WP(C)/4982/2025	MP		2984/2025
308	D-WP(C)/6922/2025	ARJUN SING	SK. ZAFARULLA	
	WP(C)/ /	MP		2985/2025
309	D-WP(C)/5460/2024	BHASKAR CHANDRA CHOUDHURY		
	WP(C)/3280/2024	MP		2986/2025

310	D-WP(C)/6925/2025 WP(C)/ /	NIRANJAN SAMANTRAY MP	CHOUDHURY SATYAJIT MISHRA	2987/2025
311	D-WP(C)/6932/2025 WP(C)/ /	SANTOSH KUMAR PANDA MP	DURGESH NARAYAN RATH	2988/2025
312	D-WP(C)/6939/2025 WP(C)/ /	REBATI MAJHI MP	NIRANJAN LENKA	2989/2025
313	D-WP(C)/6939/2025 WP(C)/ /	REBATI MAJHI MP	NIRANJAN LENKA	2990/2025
314	D-WP(C)/6941/2025 WP(C)/ /	BIPIN BISWAL MP	ACHYUTANANDA PATTANAIK	2991/2025
315	D-WP(C)/6943/2025 WP(C)/ /	MAHANTA PRADIPTA KUMAR DAS MP	CHANDRAKANTA NAYAK	2992/2025
316	D-WP(C)/6946/2025 WP(C)/ /	MUKTIKANTA BARIK MP	DEEPAK KUMAR MOHAPATRA	2993/2025
317	D-WP(C)/6948/2025 WP(C)/ /	PRATIVA RANI PANDA MP	GOPAL PRASAD JENA	2994/2025
318	D-WP(C)/6955/2025 WP(C)/ /	SHYAMSUNDAR PATRI MP	DEEPAK KUMAR MOHAPATRA	2995/2025
319	D-WP(C)/6940/2025 WP(C)/ /	FARMERS ASSOCIATION,BANKI MP	SAMARENDRA BEURA	2996/2025
320	D-WP(C)/6959/2025 WP(C)/ /	MADHUSUDAN SAHOO MP	SAMARENDRA MOHANTY	2997/2025
321	D-WP(C)/6927/2025 WP(C)/ /	SAROJ KUMAR MOHAPATRA MP	SURYAKANTA DASMOHAPATRA	2998/2025
322	D-WP(C)/6967/2025 WP(C)/ /	M/S.RANGA MAHAL RESTAURANT GANDHINAGAR, MP	KOUSIKARNBERHAGIPUR	2999/2025
323	D-WP(C)/6971/2025 WP(C)/ /	BHASKAR DEHURI MP	SATYAJIT DAS	3000/2025
324	D-WP(C)/6929/2025 WP(C)/ /	NALCO MAZDOOR SANGHA, NALCO MP	SUKANTA KUMAR DALAI	3001/2025
325	D-WP(C)/6977/2025 WP(C)/ /	MADAN MOHAN MALLIK MP	PRAFULLA CHANDRA DAS	3002/2025
326	D-WP(C)/6983/2025 WP(C)/ /	SAGARIKA PANDA MP	RAGHUNATH SINGH	3003/2025
327	D-WP(C)/6986/2025 WP(C)/ /	DHRUBA CHARAN SWAIN MP	AKSHAYA KUMAR JENA	3004/2025